

ORISSA HIGH COURT

FILING REPORT AS ON :04/11/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|---|------------------------------|---|--------------------------|
| 1 | D-BLAPL/32887/2024 | PINTU NAIK VS STATE OF ODISHA | PRASANNA KUMAR NEGI VS | BOLANGIR SADAR /327 /2024 () // | AOR20230001276C202400001 |
| 2 | D-BLAPL/32889/2024 | DILIP SAHU VS STATE OF ODISHA | SHRABAN KUMAR AGRAWALA VS | KEGAON /309 /2023 () // | AOR20220002478C202400003 |
| 3 | D-BLAPL/32892/2024 | KARUNAKAR MAJHI VS STATE OF ODISHA | BISWAJIT MOHAPATRA VS | BERHAMPUR /129 /2024 () // | |
| 4 | D-BLAPL/32895/2024 | JAYA SHANKAR NAIK VS STATE OF ODISHA | DIPAK RANJAN MISHRA VS | BHAWANIPATNA SADAR /151 /2015 () // | |
| 5 | D-BLAPL/32897/2024 | PRITIMANJARI MISHRA @ KUNU VS STATE OF ODISHA | DIPAK RANJAN MISHRA VS | DELANGA /61 /2024 () // | |
| 6 | D-BLAPL/32898/2024 | SUBIDHA RANA @ URMILA VS STATE OF ODISHA | DIPAK RANJAN MISHRA VS | KESINGA /183 /2023 () // | |
| 7 | D-BLAPL/32899/2024 | PABITRA BAG VS STATE OF ODISHA | DIPAK RANJAN MISHRA VS | MUDANPUR RAMPUR /189 /2019 () // | |
| 8 | D-BLAPL/32900/2024 | JAGA @ JAGANNATH MOHANTY VS STATE OF ODISHA | ABHAS MOHANTY VS | NAYAPALLI P.S. /364 /2022 () // | |
| 9 | D-BLAPL/32908/2024 | RAMESH PRADHAN VS STATE OF ODISHA | S.S.RAY (2) VS | HANDAPA /264 /2024 () // | |
| 10 | D-BLAPL/32910/2024 | JISY NAYAK @ JISAY NAYAK VS STATE OF ODISHA | DEBIDUTTA MOHAPATRA VS | Maitri Vihar PS /489 /2024 () // | |
| 11 | D-BLAPL/32911/2024 | ALIVA DAS VS STATE OF ODISHA | DEBIDUTTA MOHAPATRA VS | ASTARANGA /177 /2021 () // | |

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| 12 | D-BLAPL/32912/2024 | MINI MURMU VS STATE OF ODISHA | DEBIDUTTA MOHAPATRA VS | Maitri Vihar PS /480 /2024 () // | |
| 13 | D-BLAPL/32915/2024 | DIPTIKANTA MISHRA VS STATE OF ODISHA | RAMDAS ACHARY VS | PAHALA /3 /2024 () // | |
| 14 | D-BLAPL/32917/2024 | SK. AKRAM @ RAJU VS STATE OF ODISHA | SANGRAM KESHARI BURMA VS | BALIANTA P.S. /325 /2024 () // | |
| 15 | D-BLAPL/32921/2024 | KURESH NAYAK VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | R.UDAYAGIRI /21 /2012 () // | AOR20220001631C202400149 |
| 16 | D-BLAPL/32923/2024 | RABI SAHU VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | MOHANA /59 /2022 () // | |
| 17 | D-BLAPL/32929/2024 | GANESH SANDHA VS STATE OF ODISHA | JAGABANDHU SAHU VS | SOHELLA /374 /2024 () // | |
| 18 | D-BLAPL/32930/2024 | JATI PRADHAN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | / /0 () // | |
| 19 | D-BLAPL/32931/2024 | GHASIRAM MARANDI @ THULU VS STATE OF ODISHA | ARIJEET MISHRA VS | THAKURMUNDA /122 /2020 () // | |
| 20 | D-BLAPL/32932/2024 | SUMANT DIGAL VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | / /0 () // | |
| 21 | D-BLAPL/32933/2024 | MALAYA SAHANI VS STATE OF ODISHA | ARIJEET MISHRA VS | KENDRAPARA SADAR /500 /2024 () // | |
| 22 | D-BLAPL/32934/2024 | SHAMASAN DIGAL @ SAMSHAN DIGAL VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BHARATPUR PS /94 /2024 () // | |
| 23 | D-BLAPL/32936/2024 | BIPLAB BISWAS | ASIT KUMAR JENA | KALIMELA /87 /2023 | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 24 | D-BLAPL/32937/2024 | PRAKASH BARIK | RAMAKRISHNA NAIK | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 25 | D-BLAPL/32939/2024 | ADARSHA KUMAR SAHANI | KARTIK CHANDRA TRIPATHY | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 26 | D-BLAPL/32942/2024 | SAGAR GHADEI | SANJAY KUMAR PRADHAN | BADABAZAR /174 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 27 | D-BLAPL/32943/2024 | JANHABANANDA PALIA | GOPINATH MISHRA | SONEPUR /164 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 28 | D-BLAPL/32957/2024 | BAIDU BINDHANI | RAJIB LOCHAN PATNAIK | MATHILI /125 /2020 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 29 | D-BLAPL/32958/2024 | PRAKASH GURJAR | ANANTA NARAYAN PATTANAYAK | POTTANGI /24 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 30 | D-BLAPL/32959/2024 | BUDRA SURABU | RAJIB LOCHAN PATNAIK | MATHILI /125 /2020 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 31 | D-BLAPL/32962/2024 | NARASINGH KHATI | RAJIB LOCHAN PATNAIK | MATHILI /125 /2020 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 32 | D-BLAPL/32963/2024 | CHARNESWAR @ CHARANESWAR NAG | SUSHANTA KUMAR JOSHI | MURIBAHAL /193 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 33 | D-BLAPL/32964/2024 | RATAN BINDHANI | RAJIB LOCHAN PATNAIK | MATHILI /125 /2020 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 34 | D-BLAPL/32965/2024 | RAGHU KHATI | RAJIB LOCHAN PATNAIK | MATHILI /125 /2020 | |
| | | VS | VS | () | |

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| 35 | D-BLAPL/32966/2024 | STATE OF ODISHA ABHIMANYU SAHU VS | BHABANI SHANKAR DASPARIDA VS | // BADABAZAR /130 /2024 () | |
| 36 | D-BLAPL/32967/2024 | STATE OF ODISHA CHAKRA BHATRA VS | RAJIB LOCHAN PATNAIK VS | // MATHILI /125 /2020 () | |
| 37 | D-BLAPL/32968/2024 | STATE OF ODISHA GURUBARU KHATI VS | RAJIB LOCHAN PATNAIK VS | // MATHILI /125 /2020 () | |
| 38 | D-BLAPL/32969/2024 | STATE OF ODISHA SANJU VISHWAKARMA VS | RAJIB LOCHAN PATNAIK VS | // KORAPUT GRPS /24 /2024 () | |
| 39 | D-BLAPL/32973/2024 | STATE OF ODISHA CHANDAN KUMAR SAHU VS | RABINDRA PRASAD PATNAIK VS | // ATHAMALLIK /290 /2023 () | AOD20230000619C202400014 |
| 40 | D-BLAPL/32974/2024 | STATE OF ODISHA SMRUTI SEKHAR JENA VS | MANAS KUMAR CHAND VS | // CYBER CRIME AND ECONOMIC OFFENCES /10 /2024 () | |
| 41 | D-BLAPL/32975/2024 | STATE OF ODISHA SUSIL NAYAK VS | LALATENDU SAMANTARAY VS | // JEYPORE SADAR /126 /2024 () | |
| 42 | D-BLAPL/32976/2024 | STATE OF ODISHA K. GURUMURTY REDDY VS | RAJESH KUMAR MAHAPATRA VS | // BERHAMPUR SADAR /539 /2023 () | AOR20220001639C202400004 |
| 43 | D-BLAPL/32977/2024 | STATE OF ODISHA TAPAS SAHANI VS | KARTIK CHANDRA TRIPATHY VS | // //0 () | |
| 44 | D-BLAPL/32981/2024 | STATE OF ODISHA AJAY DAS VS | BIBHUTI BHUSAN ROUT VS | // JAJPUR SADAR /295 /2024 () | |
| 45 | D-BLAPL/32988/2024 | STATE OF ODISHA SUDALI MAJHI VS | MAHES DAS VS | // TUMUDIBANDHA /44 /2024 () | |
| | | STATE OF ODISHA | | // | |

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| 46 | D-BLAPL/32991/2024 | DEEPAK SARAF VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | MURIBAHAL /201 /2024 () // | |
| 47 | D-BLAPL/32992/2024 | PIYUSH BEHERA VS STATE OF ODISHA | MAHES DAS VS | TIKABALI /133 /2024 () // | |
| 48 | D-BLAPL/32994/2024 | MITU MAJHI VS STATE OF ODISHA | MAHES DAS VS | TUMUDIBANDHA /44 /2024 () // | |
| 49 | D-BLAPL/32996/2024 | PADMANAVAN MUKHI KARUA @ KARWA VS STATE OF ODISHA | BISWORANJAN SWAIN VS | RAGHUNATHPALI /337 /2024 () // | |
| 50 | D-BLAPL/32997/2024 | JYOTI RANJAN SAGAR @ RAJA VS STATE OF ODISHA | JNYANANANDA PANDA VS | GOLAMUNDA /165 /2024 () // | |
| 51 | D-BLAPL/33000/2024 | SANTANU SAHANI VS STATE OF ODISHA | KARTIK CHANDRA TRIPATHY VS | / /0 () // | |
| 52 | D-BLAPL/33001/2024 | DUSMANTA SAHOO VS STATE OF ODISHA | ANIRUDHA DAS VS | / /0 () // | |
| 53 | D-BLAPL/33002/2024 | TUKUNA POLAI VS STATE OF ODISHA | HARIPAD MOHANTY VS | KABISURYANAGAR /198 /2022 () // | |
| 54 | D-BLAPL/33006/2024 | TIKALAL DURIA @ TIKELAL DURIA VS STATE OF ODISHA | UMAKANTA BARIK VS | RAIGHAR /93 /2024 () // | |
| 55 | D-BLAPL/33007/2024 | PURNA CHANDRA MAHANTA @ SANU VS STATE OF ODISHA | DEEPAK RANJAN PARIDA VS | KEONJHAR SADAR /457 /2024 () // | |
| 56 | D-BLAPL/33010/2024 | NIRANJAN JENA VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | TIHIDI /312 /2024 () // | |
| 57 | D-BLAPL/33015/2024 | TULARAM AMANATYA | SANGRAM KESHARI ROUT | JEYPORE MAHILA /163 /2024 | |

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| 58 | D-BLAPL/33016/2024 | VS STATE OF ODISHA GINI @ MINI ROUT | VS ANIRUDHA DAS | () // PARJANG /188 /2024 | |
| 59 | D-BLAPL/33019/2024 | VS STATE OF ODISHA DHRUBA CHARAN ROUT | VS ANIRUDHA DAS | () // PARJANG /188 /2024 | |
| 60 | D-BLAPL/33022/2024 | VS STATE OF ODISHA DILLIP SAHU @ DILLIP SAHOO | JATINDRA KUMAR NAYAK VS | () // BALUGAON P.S. /103 /2024 | |
| 61 | D-BLAPL/33024/2024 | VS STATE OF ODISHA GOBINDA CHANDRA SAHOO | ANIRUDHA DAS VS | () // PARJANG /176 /2023 | |
| 62 | D-BLAPL/33026/2024 | VS STATE OF ODISHA TOFAN BEHERA @ KRUSHNA CHANDRA BEHERA | JATINDRA KUMAR NAYAK VS | () // BALUGAON P.S. /190 /2024 | |
| 63 | D-BLAPL/33030/2024 | VS STATE OF ODISHA SK.TAMIR | JUGALA KISHORE PANDA VS | () // CDA-II /44 /2021 | |
| 64 | D-BLAPL/33039/2024 | VS STATE OF ODISHA PURNA CHANDRA DWARY @ DWARI | JUGALA KISHORE PANDA VS | / /0 () // | |
| 65 | D-BLAPL/33040/2024 | VS STATE OF ODISHA SANTOSH PATRA @ TRILOCHAN PATRA | HIMANSHU BHUSAN DASH VS | () // CHANDRAPUR /22 /2022 | |
| 66 | D-BLAPL/33041/2024 | VS STATE OF ODISHA HARIHARA PRADHAN | JUGALA KISHORE PANDA VS | / /0 () // | |
| 67 | D-BLAPL/33042/2024 | VS STATE OF ODISHA SAHURN KHAN | RAMESH CHANDRA MAHARANA VS | / /0 () // | |
| 68 | D-BLAPL/33049/2024 | VS STATE OF ODISHA BHASKAR CHOUDHURY | SAKTI PRASAD DAS VS | () // MAHILA P.S.(BBSR) /142 /2022 | |

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| 69 | D-BLAPL/33050/2024 | STATE OF ODISHA BHASKAR GOLORY VS | TARINI PANIGRAHI VS | // DAMANJODI /88 /2024 () | AOR20220000151C202400034 |
| 70 | D-BLAPL/33055/2024 | STATE OF ODISHA AKSHAYA NAHAK VS | DIPTI RANJAN MOHAPATRA VS | // KHALLIKOTE /796 /2024 () | |
| 71 | D-BLAPL/33056/2024 | STATE OF ODISHA SATYAJEET SARANGI VS | RAJKISHOR SWAIN VS | // KUJANGA /222 /2024 () | |
| 72 | D-BLAPL/33061/2024 | STATE OF ODISHA ALOK GIRI VS | ARUN KUMAR BEHERA VS | // BHOGRAI /253 /2024 () | AOR20220003422C202400086 |
| 73 | D-BLAPL/33068/2024 | STATE OF ODISHA GOVIND SINGH VS | NITYANANDA MOHAPATRA VS | // / /0 () | |
| 74 | D-BLAPL/33069/2024 | STATE OF ODISHA NABA KISHORE MAJHI @ TARUA VS | BASANTA KUMAR DAS VS | // KOREI /3 /2016 () | |
| 75 | D-BLAPL/33071/2024 | STATE OF ODISHA GOURA CHANDRA BEHERA VS | LAMBODOR ACHARI VS | // ASKA /372 /2023 () | |
| 76 | D-BLAPL/33072/2024 | STATE OF ODISHA KHETRABASI MAJHI VS | ASISH MISHRA VS | // / /0 () | |
| 77 | D-BLAPL/33073/2024 | STATE OF ODISHA PADMANAVAN MUKHI KARWA VS | BISWORANJAN SWAIN VS | // RAGHUNATHPALI /333 /2024 () | |
| 78 | D-BLAPL/33075/2024 | STATE OF ODISHA SIVRAM KEWAT VS | SITIKANT MISHRA VS | // SONEPUR /110 /2020 () | |
| 79 | D-BLAPL/33076/2024 | STATE OF ODISHA SANKAR ACHARYA VS STATE OF ODISHA | ADYASIDHI MISHRA VS | // KUNDHEIGOLA /201 /2024 () // | |

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| 80 | D-BLAPL/33077/2024 | SUMAN JALLI VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | LAXMISAGAR P.S. /502 /2024 () // | |
| 81 | D-BLAPL/33079/2024 | DILLIP KUMAR SAHU @ DILU VS STATE OF ODISHA | ADYASIDHI MISHRA VS | KUNDHEIGOLA /201 /2024 () // | |
| 82 | D-BLAPL/33081/2024 | PARESH KUMAR PRADHAN VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | AIRPORT /299 /2024 () // | |
| 83 | D-BLAPL/33083/2024 | LALU NAG VS STATE OF ODISHA | MANORANJAN PADHY VS | CHITRAKONDA /142 /2022 () // | |
| 84 | D-BLAPL/33086/2024 | HEMANTA KUMAR GARADA VS STATE OF ODISHA | MANORANJAN PADHY VS | NABARANGAPUR TOWN /386 /2022 () // | |
| 85 | D-BLAPL/33087/2024 | ABHI @ ABI KHILLO VS STATE OF ODISHA | PRASANTA KUMAR SAHOO VS | NANDAPUR /62 /2021 () // | |
| 86 | D-BLAPL/33092/2024 | ABHAY KUMAR VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | RAYAGADA G.R.P. /25 /2024 () // | |
| 87 | D-BLAPL/33093/2024 | GOKUL @ GOKULA MAJHI VS STATE OF ODISHA | PRABHAV BEHERA VS | / /0 () // | |
| 88 | D-BLAPL/33110/2024 | PITABAS PAIK VS STATE OF ODISHA | SUCHIT KUMAR NAYAK VS | B.SINGHPUR /136 /2022 () // | |
| 89 | D-BLAPL/33113/2024 | SURENDRA SABAR VS STATE OF ODISHA | SUCHIT KUMAR NAYAK VS | GUNUPUR /94 /2024 () // | |
| 90 | D-BLAPL/33114/2024 | MANGAL ROUT VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BELPARA /149 /2020 () // | |
| 91 | D-BLAPL/33116/2024 | SANTOSH KUMAR NAIK | SATYA NARAYAN MISHRA 4 | THUAMUL RAMPUR /94 /2024 | |

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| 92 | D-BLAPL/33123/2024 | SAMIM KHAN @ SAMIM SHAIKH @ SOMEN | AMLAN SHAKTI PAUL | SPL.TASK FORCE /24 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 93 | D-BLAPL/33124/2024 | KUPATI @ KURUPATI MAJHI | MANOJ KUMAR PANDA | KOMNA PS /82 /2019 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 94 | D-BLAPL/33125/2024 | MANAS KUMAR ROUT | SAPAN KUMAR LENKA | JAGATPUR /515 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 95 | D-BLAPL/33129/2024 | SUNIL MAHARANA @ SONI | ADYASIDHI MISHRA | KUNDHEIGOLA /201 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 96 | D-BLAPL/33137/2024 | BELA @ BELALSENNA SWAIN | ACHYUTANANDA PATTANAIAK | KABISURYANAGAR /437 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 97 | D-BLAPL/33141/2024 | MANTU DALEI @ MANTU DALAI | ACHYUTANANDA PATTANAIAK | KABISURYANAGAR /437 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 98 | D-BLAPL/33143/2024 | BADAL @ PRAVAKAR MOHAPATRA | BHARAT BHUSAN ROURAY | NALCO /6 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 99 | D-BLAPL/33144/2024 | RUSTAM ANSARI | PRASANTA KUMAR NANDA | //0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 100 | D-BLAPL/33145/2024 | PRAFULLA BARIK @ BABULA BARIK @ BABULI | ACHYUTANANDA PATTANAIAK | KHURDA P.S. /717 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 101 | D-BLAPL/33146/2024 | JABAHARLAL SAHOO | BHARAT BHUSAN ROURAY | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 102 | D-BLAPL/33147/2024 | TAPAN KUMAR PADHI | ACHYUTANANDA PATTANAIAK | TIHIDI /243 /2013 | |
| | | VS | VS | () | |

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| 103 | D-BLAPL/33148/2024 | STATE OF ODISHA SUBAS CHANDRA VS | DEBASIS SAHOO VS | // /0 () | |
| 104 | D-BLAPL/33149/2024 | STATE OF ODISHA BIPIN PARIDA VS | BHARAT BHUSAN ROURAY VS | // ANGUL TOWN /751 /2024 () | |
| 105 | D-BLAPL/33150/2024 | STATE OF ODISHA BAIDYANATH SAHOO VS | SANJIB KUMAR BHANJADEO VS | // JANKIA P.S. /283 /2024 () | |
| 106 | D-BLAPL/33152/2024 | STATE OF ODISHA MANU DURIA VS | PRASANTA KUMAR NANDA VS | // SEMILLIGUDA /77 /2019 () | |
| 107 | D-BLAPL/33154/2024 | STATE OF ODISHA SADHABA DAS @ SADHAB DAS VS | PRAMOD KUMAR JENA VS | // BASTA /154 /2023 () | |
| 108 | D-BLAPL/33155/2024 | STATE OF ODISHA BAIDYANATH SAHOO VS | SANJIB KUMAR BHANJADEO VS | // JANKIA P.S. /284 /2024 () | |
| 109 | D-BLAPL/33157/2024 | STATE OF ODISHA MADHU BHOKTA VS | PRASANTA KUMAR NANDA VS | // /0 () | |
| 110 | D-BLAPL/33160/2024 | STATE OF ODISHA BHARTA PUNKU @ BHARAT PANKA VS | JYOTIRMAYA SAHOO VS | // DABUGAM /173 /2024 () | |
| 111 | D-BLAPL/33161/2024 | STATE OF ODISHA BIJAY @ GUDU MUNDA VS | DIGAMBAR SETHI VS | // GHATAGAON /263 /2024 () | |
| 112 | D-BLAPL/33163/2024 | STATE OF ODISHA PULI KISHAN @ P. KISHAN VS | SUJIT KUMAR PATNAIK VS | // KHALLIKOTE /814 /2024 () | |
| 113 | D-BLAPL/33164/2024 | STATE OF ODISHA PUSPANJALI ADHIKARI VS STATE OF ODISHA | AMARESH DAS VS | // BADABAZAR /446 /2023 () // | |

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| 114 | D-BLAPL/33165/2024 | PLASH KUMAR BISWAS VS STATE OF ODISHA | BIBEK SHARMA VS | SINDHIKELA PS /279 /2024 () // | |
| 115 | D-BLAPL/33168/2024 | SOUMYA RANJAN ROUT VS STATE OF ODISHA | ROHIT RANJAN RAY VS | KHURDA MODEL /738 /2023 () // | |
| 116 | D-BLAPL/33171/2024 | RAMESH CHANDRA DAS VS STATE OF ODISHA | ROHIT RANJAN RAY VS | / /0 () // | |
| 117 | D-BLAPL/33173/2024 | PAPU @ SUSHANTA DAS VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | BASTA /187 /2019 () // | |
| 118 | D-BLAPL/33175/2024 | TUKUNA MALLICK @ MALICK VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | EOW,BHUBANESWAR /9 /2024 () // | |
| 119 | D-CMAPL/46324/2024 | BHAGIRATHI DAS VS SATYABHAMA DAS | ALOK KUMAR MOHANTY VS | // () // | |
| 120 | D-CMAPL/46517/2024 | SWAYANGSIDHA DAS VS CHANCELLOR, UTKAL UNIVERSITY,KHORDHA | SUDEEP KUMAR SARANGI VS | // () // | |
| 121 | D-CMAPL/46523/2024 | SANDEEP KUMAR CHOUDHURY VS D.I.G.OF REGN., CUTTACK | PABITRA KUMAR NAYAK VS | // () // | |
| 122 | D-CMAPL/46550/2024 | DINAMANI GIRI VS BASUDEV PATRA | SHAKTI PRASAD DAS VS | // () // | |
| 123 | D-CMP/46386/2024 | SUDIPTA KUMAR DASH VS SUSANTA KUMAR MISHRA | AMIT PRASAD BOSE VS | // () // | |
| 124 | D-CMP/46442/2024 | BANDANA DEBATA VS SANJUKTA PATI | ABINASH ROURTRAY VS | // () // | |
| 125 | D-CMP/46454/2024 | SANJAY VIRJI PALAN@SANJAY PALAN | AMIT PRASAD BOSE | // | |

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|-----|--------------------|------------------------------------|-------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | NIMISH ATHA | | // | |
| 126 | D-CMP/46534/2024 | ANWAR ALI | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | LOKESWAR SAHU | | // | |
| 127 | D-CMP/46539/2024 | ABDUL WAHID | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | LOKESWAR SAHU | | // | |
| 128 | D-CONTC/46230/2024 | BUDHADEVA PODH | ADV. | // | |
| | | VS | VS | 0 | |
| | | SHALINI PANDIT, I.A.S, | | // | |
| 129 | D-CONTC/46231/2024 | KRUSHNA CHANDRA SAHOO | ADV. | // | |
| | | VS | VS | 0 | |
| | | ARVINDA BEHERA, TAHASILDAR, JAJPUR | | // | |
| 130 | D-CONTC/46232/2024 | PRAMOD KUMAR DASH | ADV. | // | |
| | | VS | VS | 0 | |
| | | ARVIND AGRAWAL, I.A.S, | | // | |
| 131 | D-CONTC/46233/2024 | GAYAMANI MOHAPATRA | ADV. | // | |
| | | VS | VS | 0 | |
| | | S. ASWATHY, I.A.S, | | // | |
| 132 | D-CONTC/46240/2024 | SASMITA PANDA | ADV. | // | |
| | | VS | VS | 0 | |
| | | S. ASWATHY, I.A.S, | | // | |
| 133 | D-CONTC/46245/2024 | UDASINI NAYAK | ADV. | // | |
| | | VS | VS | 0 | |
| | | S. ASWATHY, I.A.S, | | // | |
| 134 | D-CONTC/46251/2024 | SHRADHANJALI MOHAPATRA | ADV. | // | |
| | | VS | VS | 0 | |
| | | S. ASWATHY, I.A.S, | | // | |
| 135 | D-CONTC/46256/2024 | SAKUNTALA PARHI | ADV. | // | |
| | | VS | VS | 0 | |
| | | S. ASWATHY, I.A.S, | | // | |
| 136 | D-CONTC/46258/2024 | PREMALATA DAS | ADV. | // | |
| | | VS | VS | 0 | |

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| 137 | D-CONTC/46261/2024 | S. ASWATHY, I.A.S, JHUNITA BEHERA VS | ADV. VS | // // 0 | |
| 138 | D-CONTC/46267/2024 | S. ASWATHY, I.A.S, SANDHYARANI MOHAPATRA VS | ADV. VS | // // 0 | |
| 139 | D-CONTC/46270/2024 | ARAVIND AGRAWAL, DEPARTMENT HIGHER EDUCATION, ODISHA MANAS KUMAR SETHI VS | ADV. VS | // // 0 | |
| 140 | D-CONTC/46273/2024 | SHUSHUMARANI DEVI, ADDL. SECRETARY TO GOVT. REVENUE AND DISASTER MANAGEMENT SOUMYAKANTA PATRA VS | ADV. VS | // // 0 | |
| 141 | D-CONTC/46287/2024 | DEORANJAN KUMAR SINGH, I.A.S, SURENDRA PANDA VS | ADV. VS | // // 0 | |
| 142 | D-CONTC/46299/2024 | SALINI PANDIT, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION MIHIR KUMAR PARIDA VS | ADV. VS | // // 0 | |
| 143 | D-CONTC/46349/2024 | KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK RAJMOHAN SENAPATI VS | ADV. VS | // // 0 | |
| 144 | D-CONTC/46352/2024 | RAJANI JANI, ADDL DIRECTOR, SURVEY AND MAP PUBLICATION, ODISHA PRIYANKA PRIYADARSINI VS | ADV. VS | // // 0 | |
| 145 | D-CONTC/46366/2024 | CHITHRA ARUMUGAM, I.A.S, MADHUSUDAN RATH VS | ADV. VS | // // 0 | |
| 146 | D-CONTC/46384/2024 | NIRANJAN BEHERA, D.E.O, SHANKAR MUDULI VS | ADV. VS | // // 0 | |
| 147 | D-CONTC/46387/2024 | SATYABRATA SAHU, I.A.S, JAGANNATH SOREN VS | ADV. VS | // // 0 | |
| | | V. KEERTHI BHASAN, COLLECTOR, KORAPUT | | // | |

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|-----------|--------------------------|--|--------------------------------|-----------------------------|--------------------|
| 148 | D-CONTC/46390/2024 | SAROJ BHUSAN PANI VS SUSIL KUMAR LOHANI, SECY. PANCHAYATI RAJ DEPT, ODISHA | ADV. VS | // 0 | |
| 149 | D-CONTC/46392/2024 | TRILOCHAN MISHRA VS SALINI PANDIT, I.A.S, | ADV. VS | // 0 | |
| 150 | D-CONTC/46395/2024 | KESHAB BEHERA VS ANU GARG, SECRETARY, WATER RESOURCES DEPARTMENT | ADV. VS | // 0 | |
| 151 | D-CONTC/46400/2024 | PRADIP KUMAR MAHANA VS ARAVIND AGRAWAL, I.A.S, | ADV. VS | // 0 | |
| 152 | D-CONTC/46405/2024 | PRADIP KUMAR PATEL VS ARAVIND AGRAWAL, I.A.S, | ADV. VS | // 0 | |
| 153 | D-CONTC/46407/2024 | ASHOK KUMAR SWAIN VS ARAVIND AGRAWAL, I.A.S, | ADV. VS | // 0 | |
| 154 | D-CONTC/46408/2024 | PADMANAV HOTA VS SURENDRA KUMAR, I.A.S | ADV. VS | // 0 | |
| 155 | D-CONTC/46410/2024 | DR. BAIRAGI CHARAN BISWAL VS ARAVIND AGRAWAL, I.A.S, | ADV. VS | // 0 | |
| 156 | D-CONTC/46414/2024 | ARATI RATHA VS ARAVIND AGRAWAL, I.A.S, | ADV. VS | // 0 | |
| 157 | D-CONTC/46415/2024 | ABHAYA KUMAR BISWAL VS ARAVIND AGRAWAL, I.A.S, | ADV. VS | // 0 | |
| 158 | D-CONTC/46418/2024 | SATYABRAT SWAIN VS ARAVIND AGRAWAL, I.A.S, | ADV. VS | // 0 | |
| 159 | D-CONTC/46422/2024 | PRAVATI MISHRA | ADV. | // | |

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|-----|--------------------|---|-------------------------|------------------------------|--------------------------|
| | | VS | VS | () | |
| 160 | D-CONTC/46425/2024 | ARAVIND AGRAWAL, I.A.S, PRANAYA KUMAR THATOI | ADV. | // | |
| | | VS | VS | () | |
| 161 | D-CONTC/46431/2024 | ARAVIND AGRAWAL, I.A.S, SHIBA PRASAD SAHOO | ADV. | // | |
| | | VS | VS | () | |
| 162 | D-CONTC/46440/2024 | ARAVIND AGRAWAL, I.A.S, GIRISH CHANDRA MOHANTY | ADV. | // | |
| | | VS | VS | () | |
| 163 | D-CONTC/46466/2024 | ARAVIND AGRAWAL, I.A.S, BINAYAK PATTNAYAK | BIBEKANANDA BHUYAN | // | |
| | | VS | VS | () | |
| 164 | D-CONTC/46479/2024 | BHARATI KHUNTIA BIRAJ MOHAN MOHANTY | ADV. | // | |
| | | VS | VS | () | |
| 165 | D-CONTC/46489/2024 | SATYABRATA SAHU, I.A.S, SHANKAR PRASAD KASHYAP | ADV. | // | |
| | | VS | VS | () | |
| 166 | D-CRLA/32893/2024 | SHALINI PANDIT I.A.S, MANGILAL GORNA | MAHENDRA KUMAR SAHU | // | AOR20220004336C202400004 |
| | | VS | VS | () | |
| 167 | D-CRLA/32925/2024 | STATE OF ODISHA CHAITANYA ROUT | AJIT KUMAR RAUT | LAKHANPUR /234 /2023 | |
| | | VS | VS | () | |
| 168 | D-CRLA/32989/2024 | STATE OF ODISHA BIBHISAN BEHERA | LALITENDU MISHRA | BALASORE VIGILANCE /65 /2017 | AOD20220004458C202400006 |
| | | VS | VS | () | |
| 169 | D-CRLA/32993/2024 | STATE OF ODISHA(VIG.) ARJUNA SAHOO | PRASANNA KUMAR PANI | CUTTACK VIGILANCE /45 /2003 | |
| | | VS | VS | () | |
| 170 | D-CRLA/33031/2024 | STATE OF ODISHA(VIG.) MANTU@DEEPAK MALLIK | DEEPAK KU SAHOO | JAJPUR TOWN /309 /2017 | |
| | | VS | VS | () | |

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|-----|--------------------|---|---------------------------------|---|--------------------------|
| 171 | D-CRLA/33059/2024 | STATE OF ODISHA PRASANTA KUMAR SWAIN @ CHILLA VS | DEBIDUTTA MOHAPATRA VS | // BOLAGARH P.S. /23 /2020 () | |
| 172 | D-CRLA/33085/2024 | STATE OF ODISHA DOUPADI MOHANTY VS | JAYADEBA BEHERA VS | // CHANDABALI /265 /2022 () | |
| 173 | D-CRLA/33091/2024 | STATE OF ODISHA MANOJ KUMAR BARIK VS | ABAKASH NANDA VS | // NAYAPALLI P.S. /519 /2023 () | |
| 174 | D-CRLA/33177/2024 | STATE OF ODISHA SHAKTI NAIK VS | AMBIKA PRASAD RAY VS | // ANGUL TOWN /426 /2022 () | |
| 175 | D-CRLA/33184/2024 | STATE OF ODISHA G.SIMANCHAL PATRA VS | LAMBODOR ACHARI VS | // NIMAKHANDI /167 /2023 () | |
| 176 | D-CRLLP/33043/2024 | STATE OF ODISHA STATE OF ODISHA VS DIPTI RANI PANDA | SANGRAM DAS, S.C.VIGLANCE VS | // KORAPUT VIGILANCE /13 /2011 () | AOR20220001542C202400026 |
| 177 | D-CRLMA/33080/2024 | ANADI CHARAN DAS VS | R.N.BISWAL VS | // BALANGA /178 /2019 () | |
| 178 | D-CRLMA/33179/2024 | STATE OF ODISHA GOURANGA CHARAN SWAIN VS | SUBHAM SHARMA VS | // SAMBALPUR VIGILANCE /18 /2003 () | |
| 179 | D-CRLMC/32891/2024 | STATE OF ODISHA KSHIRASAGAR SAHU VS | BASUDEV BARIK VS | // DEOGAON /37 /2019 () | AOR20240000156C202400008 |
| 180 | D-CRLMC/32896/2024 | STATE OF ODISHA STATE OF ODISHA VS | KARUNAKAR GAYA, A.S.C. VS | // MAHILA P.S. BUXIBAZAR /77 /2017 () | LOD20240000172C202400261 |
| 181 | D-CRLMC/32904/2024 | SK SAMIR @ SAMIM @SOMA OLA MALLICK @ RAMESH MALLICK VS STATE OF ODISHA | SARAT KUMAR RAYAGURU VS | // // () | AOR20220001157C202400012 |

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| 182 | D-CRLMC/32907/2024 | RAJINDRA @ RAJIN MAHAKUR VS STATE OF ODISHA | RITA SINGH VS | BINIKA /131 /2021 () // | |
| 183 | D-CRLMC/32918/2024 | BIKASH SAHU VS STATE OF ODISHA | S.SRICHANDAN VS | PATNAGARH /212 /2022 () // | |
| 184 | D-CRLMC/32922/2024 | ARVEEN PANDA VS STATE OF ODISHA | SUJIT KUMAR BISWAL VS | KHANDAGIRI P.S. /225 /2019 () // | |
| 185 | D-CRLMC/32935/2024 | KABITA BHOI VS STATE OF ODISHA | UMESH KUMAR LENKA VS | GOBINDAPUR /19 /2018 () // | |
| 186 | D-CRLMC/32950/2024 | NABAGHANA KANHAR VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | PHIRINGIA /69 /2018 () // | |
| 187 | D-CRLMC/32979/2024 | RAJENDRA MOHANTY VS REPUBLIC OF INDIA | S.SUDHANSU KUMAR SUBUDHI VS | BHUBANESWAR CBI /16 /2010 () // | |
| 188 | D-CRLMC/32980/2024 | SARALA MOHANTY VS DIRECTORATE OF VIGILANCE | PRADEEP KUMAR DAS VS | BHUBANESWAR VIGILANCE /65 /2009 () // | AOR20220001207C202400020 |
| 189 | D-CRLMC/32985/2024 | LAXMIDHAR BHUYAN VS STATE OF ODISHA(VIG.) | PRANAB KUMAR SAMANTRAY VS | SAMBALPUR VIGILANCE /51 /2018 () // | |
| 190 | D-CRLMC/33003/2024 | JAGAN @ JAGANNATH SWAIN MOHAPATRA VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | KUMBHARAPARA /201 /2015 () // | |
| 191 | D-CRLMC/33011/2024 | SOMANATH SAHU @ SUMANATH SAHU VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | JAGANNATHA PRASAD /74 /2023 () // | |
| 192 | D-CRLMC/33013/2024 | SIBA SHANKAR DASH @ SIVA @ PINTU VS STATE OF ODISHA | HARIPAD MOHANTY VS | GOLANTHARA (BERHAMPUR) /182 /2017 () // | |
| 193 | D-CRLMC/33033/2024 | TUKUNA SAHOO | RAJIB LOCHAN PATTNAIK | BANIGOCHA /70 /2021 | |

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|-----|--------------------|-----------------------------------|--------------------------|-------------------------------|-------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 194 | D-CRLMC/33064/2024 | LAMBU @ LAMBODAR @ LAMBODRA BENIA | SURYAKANTA DASH | LAXMIPUR /27 /2019 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 195 | D-CRLMC/33066/2024 | JAGAN @ JAGANNATH SWAIN MOHAPATRA | PRIYA RANJAN SINGH | KUMBHARAPARA /196 /2012 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 196 | D-CRLMC/33070/2024 | BINAY BOHIDAR | BIJAYA KUMAR RAGADA | LINGARAJ P.S. /86 /2019 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 197 | D-CRLMC/33089/2024 | SOMANATH MARTHA | SUSANTA KUMAR LENKA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 198 | D-CRLMC/33094/2024 | CHAGALI @ KRUPASINDHU BISWAL | ASHOK KUMAR SAHOO | RAJNAGAR /66 /2015 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 199 | D-CRLMC/33095/2024 | DASHARATHI DAS | SURYAKANTA DWIBEDI | RANPUR /231 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 200 | D-CRLMC/33100/2024 | BHAGABAN PADHAN | SURYAKANTA DWIBEDI | SAMBALPUR VIGILANCE /26 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 201 | D-CRLMC/33105/2024 | SOUBHAGYA PATRA | SURYAKANTA DWIBEDI | SAMBALPUR VIGILANCE /32 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 202 | D-CRLMC/33109/2024 | PRABHAT KUMAR SAHOO | SURYAKANTA DWIBEDI | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 203 | D-CRLMC/33126/2024 | SUBRATA KUMAR NAYAK | BHAWANI SANKAR PANIGRAHI | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 204 | D-CRLMC/33130/2024 | SUBRATA KUMAR NAYAK | BHAWANI SANKAR PANIGRAHI | / /0 | |
| | | VS | VS | () | |

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| 205 | D-CRLMC/33133/2024 | STATE OF ODISHA KARTIKA LAMA @ BAHADUR VS | BHARAT BHUSAN ROURAY VS | // JEYPORE SADAR /99 /2021 () | |
| 206 | D-CRLMC/33138/2024 | STATE OF ODISHA SUBRATA KUMAR NAYAK VS | BHAWANI SANKAR PANIGRAHI VS | // / /0 () | |
| 207 | D-CRLMC/33142/2024 | STATE OF ODISHA KARTIKA LAMA @ BAHADUR VS | BHARAT BHUSAN ROURAY VS | // JEYPORE SADAR /104 /2021 () | |
| 208 | D-CRLMC/33153/2024 | STATE OF ODISHA ABHAYA KUMAR SAHOO VS | DIPTI RANJAN MOHAPATRA VS | // SPL.TASK FORCE /15 /2019 () | |
| 209 | D-CRLMC/33174/2024 | STATE OF ODISHA PRASHANTA KUMAR DASH VS | RAJJEET ROY VS | // BINIKA /52 /2013 () | |
| 210 | D-CRLMC/33178/2024 | STATE OF ODISHA DR.SIMANTA RANJAN SWAIN @ SRIMANTA RANJAN SWAIN VS | ANUSHAKTI PAUL VS | // PURUNAKATAK /156 /2024 () | |
| 211 | D-CRLMC/33180/2024 | STATE OF ODISHA GADADHAR PANDA VS | PUNAM NAIK VS | // GUNUPUR /173 /2019 () | |
| 212 | D-CRLMC/33181/2024 | STATE OF ODISHA DINESH@NILAMBARA SAHU VS | PABITRA KUMAR NAYAK VS | // SINDHIKELA PS /14 /2008 () | |
| 213 | D-CRLMC/33182/2024 | STATE OF ODISHA KUMUDA SAHU VS | AMIT KUMAR NATH VS | // PURUNAKOTE /13 /2003 () | |
| 214 | D-CRLMC/33183/2024 | STATE OF ODISHA SUDHAKAR GHOSH VS | SANJAY KUMAR DAS VS | // / /0 () | |
| 215 | D-CRLMP/32901/2024 | HARIHAR PARIDA PRATIVA JENA VS STATE OF ODISHA | PRADEEP KUMAR DASH VS | // // () | AOR20220002710C202400011 |

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| 216 | D-CRLMP/32928/2024 | BRAHMA NANDA PRUSTY VS STATE OF ODISHA | SAILABALA JENA VS | / /0 () // | |
| 217 | D-CRLMP/32938/2024 | SANTOSH KUMAR BEHERA VS STATE OF ODISHA | RAMAKANTA PANDA VS | / /0 () // | |
| 218 | D-CRLMP/32940/2024 | MINAKHI DASH VS STATE OF ODISHA | RAMAKANTA PANDA VS | / /0 () // | |
| 219 | D-CRLMP/33004/2024 | BRAJESWARI GANTAYAT VS STATE OF ODISHA | MANAS KUMAR CHAND VS | JARADA /9 /2024 () // | |
| 220 | D-CRLMP/33023/2024 | SAKUNTALA PANDA VS STATE OF ODISHA | RAKESH BEHERA VS | / /0 () // | |
| 221 | D-CRLMP/33051/2024 | JYOSH NAMAYEE SWAIN VS STATE OF ODISHA | BUDHIRAM DAS VS | / /0 () // | |
| 222 | D-CRLMP/33074/2024 | KANHU CHARAN SAMAL VS STATE OF ODISHA | ADWITIYA SATPATHY VS | BARI /202 /2024 () // | |
| 223 | D-CRLMP/33082/2024 | SAROJINI SETHI VS STATE OF ODISHA | JAYADEBA BEHERA VS | / /0 () // | |
| 224 | D-CRLMP/33112/2024 | MANASI SWAIN VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | Maitri Vihar PS /485 /2024 () // | |
| 225 | D-CRLMP/33131/2024 | DOABA INDUSTRIAL AND TRADING COMPANY PVT.LTD. VS REPUBLIC OF INDIA, CENTRAL BUREAU OF INVESTIGATION, BBSR | M.D. PATRYANKA VS | / /0 () // | |
| 226 | D-CRLREV/32894/2024 | PRASANTA KUMAR PARIJA VS STATE OF ODISHA(VIG.) | GOURI MOHAN RATH VS | CUTTACK VIGILANCE /45 /2010 () // | AOR20220001651C202400027 |
| 227 | D-CRLREV/32919/2024 | BIRANCHI NARAYAN SAHOO | ANUGRAHA NARAYAN SAMANTRAY | / /0 | |

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|-----|---------------------|---|---------------------------|-----------------------|-------------|
| | | VS | VS | () | |
| | | RAMESH CHANDRA SWAIN | | // | |
| 228 | D-CRLREV/32990/2024 | LALU SAHOO | BISWARANJAN DALAI | HATIBARI /53 /2013 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 229 | D-CRLREV/33017/2024 | B.JAGADISWAR RAO | TIRTH KUMAR SAHU | //0 | |
| | | VS | VS | () | |
| | | K.MAHESWAR RAO | | // | |
| 230 | D-CRLREV/33037/2024 | R.VENKAT RAMANAN @ R. VANKET RAMANANA | DHIRENDRA KUMAR MOHAPATRA | CHAMAKHANDI /93 /2011 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 231 | D-CRLREV/33045/2024 | R.VENKAT RAMANAN @ R.VANKET RAMANAN | DHIRENDRA KUMAR MOHAPATRA | CHAMAKHANDI /92 /2011 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 232 | D-CRP/46555/2024 | SANTOSH PATRA | BUDHIRAM DAS | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 233 | D-FAO/46291/2024 | SATYANARAYAN PARIDA | ALOK KUMAR DAS | // | |
| | | VS | VS | () | |
| | | SECY., STATE EDUCATION TRIBUNAL, ODISHA, BBSR. | | // | |
| 234 | D-FAO/46292/2024 | MANAGER(T.P CELL), M/S. NEW INDIA ASSURANCE COMPANY LIMITED | ROYAL BEHRAOKS | // | |
| | | VS | VS | () | |
| | | SAYED MAHAMMED HABIB | | // | |
| 235 | D-FAO/46370/2024 | MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE COMPANY LIMITED | CHANDAN KUMAR | // | |
| | | VS | VS | () | |
| | | MALATI JENA | | // | |
| 236 | D-FAO/46413/2024 | MANAGER, LEGAL, CHOLA MS GENERAL INSURANCE COMPANY LIMITED | CHOUHAN, BBSR | // | |
| | | VS | VS | () | |
| | | SAGAR GEDI | | // | |
| 237 | D-FAO/46419/2024 | MANAGER, LEGAL, CHOLA MS GENERAL INSURANCE COMPANY LIMITED | CHOUHAN, BBSR | // | |
| | | VS | VS | () | |
| | | ASIT KUMAR JENA | | // | |
| 238 | D-LAA/46332/2024 | SARASWATI DAS | KISHORE KUMAR JENA | // | |
| | | VS | VS | () | |

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|-----|-------------------|---|-----------------------------|----------------------|-------------|
| 239 | D-MACA/46237/2024 | COLLECTOR,JAGATSINGHPUR PRATIMA BEHERA VS PRAKASH CHANDRA PANDA | PRADEEP KUMAR MISHRA VS | // // 0 | |
| 240 | D-MACA/46248/2024 | SHOBHA GUPTA VS M/S ASL ENTERPRISES LTD. | PRADEEP KUMAR MISHRA VS | // // 0 | |
| 241 | D-MACA/46285/2024 | PADMASINI BHUE @ BHOI VS SANTOSH KUMAR PANIGRAHI | JAGABANDHU SAHU VS | // // 0 | |
| 242 | D-MACA/46357/2024 | B.M., FUTURE GENERAL INDIA INSURANCE COMPANY VS SURESON PRADHAN | ADAM ALI KHAN VS | // // 0 | |
| 243 | D-MACA/46360/2024 | M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK VS ATAK@ADHAK PANDEY | ADAM ALI KHAN VS | // // 0 | |
| 244 | D-MACA/46362/2024 | ORIENTAL INSURANCE COMPANY LTD., BARGARH VS CHANDINI BISHI | ADAM ALI KHAN VS | // // 0 | |
| 245 | D-MACA/46376/2024 | RELIANCE GENERAL INSURANCE CO. LTD., MAHARAJAPUR VS SANGITA SINGH | ADAM ALI KHAN VS | // // 0 | |
| 246 | D-MACA/46391/2024 | D.M., RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS NIKU SAHU@LIKU | BBSR.DUTTA VS | // // 0 | |
| 247 | D-MACA/46402/2024 | D.M., RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS ALICIUS ASHIS BARWA | BBSR.DUTTA VS | // // 0 | |
| 248 | D-MACA/46426/2024 | D.M., ORIENTAL INSURANCE CO.LTD., BALASORE VS BALARAM PATI | PRASANTA KUMAR MAHALI VS | // // 0 | |
| 249 | D-MACA/46439/2024 | D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK VS BASANTA KUMAR BISWAL | PRASANTA KUMAR MAHALI VS | // // 0 | |

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|-----------|--------------------------|--|--------------------------------|-----------------------------|--------------------|
| 250 | D-MACA/46502/2024 | UMAKANT PADHAN VS ASHOK PADHAN | BIRANCHI NARAYAN RATH VS | // 0 // | |
| 251 | D-MATA/46457/2024 | NITENDRA KUMAR SAHOO VS ARCHANA SAHOO | PRASANTA KUMAR NANDA VS | // 0 // | |
| 252 | D-MATA/46480/2024 | PUJA SAHOO@PUJA KUMARI VS SANDEEP KUMAR SAHOO | DIPTI MOHAPATRA VS | // 0 // | |
| 253 | D-MATA/46486/2024 | PADMANAVA KHAMARI VS SUBHASHREE JENA@KHAMARI | MANAS KUMAR CHAND VS | // 0 // | |
| 254 | D-MSA/46527/2024 | M/S. KESHARI ESTATES PVT. LTD., BBSR VS ANJANA PATRO | SUDEEP KUMAR SARANGI VS | // 0 // | |
| 255 | D-MSA/46530/2024 | M/S. KESHARI ESTATES PVT. LTD., BBSR VS ANJANA PATRO | SUDEEP KUMAR SARANGI VS | // 0 // | |
| 256 | D-RPFAM/46294/2024 | NARENDRA SAHOO VS MANJUBALA SAHOO | PRANAB RANJAN CHHATOI VS | // 0 // | |
| 257 | D-RPFAM/46504/2024 | BENAJIR NISHA VS MD.NADIM | BISMAY RAY VS | // 0 // | |
| 258 | D-RSA/46326/2024 | SABITRI PRADHAN VS MAMATA SINGHAI | AMIT PRASAD BOSE VS | // 0 // | |
| 259 | D-RSA/46450/2024 | KUSUMA SAHOO VS ANKUR SAHOO | LAKSHMAN MISHRA VS | // 0 // | |
| 260 | D-RSA/46473/2024 | GRAM VIKAS, GANJAM VS NARAYANA PRADHAN | BIGYAN KUMAR SHARMA VS | // 0 // | |
| 261 | D-RVWPET/46493/2024 | MOTHER TERESA COLLEGE OF NURSING, JAJPUR | GOPAL PRASAD JENA | // | |

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|-----|---------------------|---|------------------------------|----------------------|--------------------------|
| | | VS | VS | () | |
| 262 | D-RVWPET/46554/2024 | ADDL. CHIEF SECY. TO GOVT., H AND FW DEPT., KHORDHA | | // | |
| | | SK. WASAKTULA | RANJAN KUMAR NAYAK | // | |
| | | VS | VS | () | |
| 263 | D-TRP(C)/46212/2024 | STATE OF ODISHA | | // | |
| | | TAPASWINI PAL | ABESH KAMAL | // | |
| | | VS | VS | () | |
| | | GAURAV NAYAK | | // | |
| 264 | D-TRP(C)/46462/2024 | MONALISHA MAHAPATRA | GAGAN BIHARI SINGH | // | |
| | | VS | VS | () | |
| | | AMIYA PRASAD DASH | | // | |
| 265 | D-TRP(C)/46552/2024 | OJASWINI@NIRA SAHU | RAKESH KUMAR DAS | // | |
| | | VS | VS | () | |
| | | DIBAKARA SAHU | | // | |
| 266 | D-TRPCRL/33118/2024 | BIBEKANANDA BEHERA | PRASANTA KUMAR NANDA | ORKEL /72 /2008 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 267 | D-WA/46204/2024 | STATE OF ODISHA | LALATENDU SAMANTARAY, A.G.A. | // | LOD20240000200C202400184 |
| | | VS | VS | () | |
| | | GORACHAND BARIK | | // | |
| 268 | D-WA/46205/2024 | STATE OF ODISHA | PURNA CHANDRA DAS, A.S.C. | // | LOD20240000194C202400205 |
| | | VS | VS | () | |
| | | KAMAL LOCHAN DARJEE | | // | |
| 269 | D-WA/46206/2024 | STATE OF ODISHA | SASWAT DAS, A.G.A. | // | LOD20240000200C202400185 |
| | | VS | VS | () | |
| | | RAJAT KUMAR SAMAL | | // | |
| 270 | D-WA/46207/2024 | STATE OF ODISHA | SASWAT DAS, A.G.A. | // | LOD20240000172C202400262 |
| | | VS | VS | () | |
| | | HIMANSU BHUSAN PATRA | | // | |
| 271 | D-WA/46209/2024 | STATE OF ODISHA | SASWAT DAS, A.G.A. | // | LOD20240000194C202400206 |
| | | VS | VS | () | |
| | | MRUTYUNJAY MOHANTA | | // | |
| 272 | D-WA/46210/2024 | STATE OF ODISHA | SANGRAM JENA, A.G.A. | // | LOD20240000200C202400186 |
| | | VS | VS | () | |

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| 273 | D-WA/46211/2024 | TRIBIKRAM PANIGRAHI STATE OF ODISHA VS | BIPLAB MOHANTY, A.G.A. VS | // // () | LOD20240000194C202400207 |
| 274 | D-WA/46214/2024 | BIJOY KUMAR SATPATHY STATE OF ODISHA VS | MALAYA KETAN BALABANTARAY, A.G.A. VS | // // () | LOD20240000200C202400187 |
| 275 | D-WA/46215/2024 | BHABANI SHANKAR PANIGRAHI STATE OF ODISHA VS | SURYA NARAYAN PATTANAİK, A.G.A. VS | // // () | LOD20240000172C202400264 |
| 276 | D-WA/46217/2024 | CHANDRA SEKHAR DASH STATE OF ODISHA VS | MALAYAKANTA BALABANTARAY, A.G.A. VS | // // () | LOD20240000172C202400265 |
| 277 | D-WA/46220/2024 | GAJENDRA KUMAR DHAL STATE OF ODISHA VS | DEBASIS MOHAPATRA, A.S.C. VS | // // () | LOD20240000172C202400273 |
| 278 | D-WA/46221/2024 | BHASKAR CHANDRA BISWAL STATE OF ODISHA VS | DEBASIS MOHAPATRA, A.S.C. VS | // // () | LOD20240000200C202400195 |
| 279 | D-WA/46222/2024 | BIDYADHAR MOHAPATRA STATE OF ODISHA VS | SANGRAM JENA, A.G.A. VS | // // () | LOD20240000172C202400272 |
| 280 | D-WA/46223/2024 | KAILASH CHANDRA SAHU STATE OF ODISHA VS | DEBASIS MOHAPATRA, A.S.C. VS | // // () | LOD20240000200C202400194 |
| 281 | D-WA/46224/2024 | DAMODAR PANIGRAHI STATE OF ODISHA VS | SANGRAM JENA, A.G.A. VS | // // () | LOD20240000172C202400271 |
| 282 | D-WA/46226/2024 | NIBEDITA PATRO STATE OF ODISHA VS | DEBASIS MOHAPATRA, A.S.C. VS | // // () | LOD20240000172C202400270 |
| 283 | D-WA/46229/2024 WA/2994/2024 | ANANTA PRASAD NAYAK DIKESWARI MAJHI VS STATE OF ODISHA | SUDEEP KUMAR SARANGI VS | // // () // () | |

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| 284 | D-WA/46234/2024 | STATE OF ODISHA VS BELALSINGH GOND | SANGRAM KESHARI JENA,A.G.A VS | // () | LOD20240000200C202400193 |
| 285 | D-WA/46235/2024 | STATE OF ODISHA VS RAGHUNATH KAR | SANGRAM JENA,A.G.A VS | // () | LOD20240000200C202400192 |
| 286 | D-WA/46236/2024 | STATE OF ODISHA VS RAJESH KUMAR PARIDA | BIPLAB MOHANTY,A.G.A VS | // () | LOD20240000194C202400208 |
| 287 | D-WA/46238/2024 | STATE OF ODISHA VS PANCHANAN NAYAK | SANGRAM JENA,A.G.A VS | // () | LOD20240000172C202400269 |
| 288 | D-WA/46239/2024 | STATE OF ODISHA VS RASHMI RANI SAHU | SANGRAM JENA,A.G.A VS | // () | LOD20240000200C202400191 |
| 289 | D-WA/46242/2024 | STATE OF ODISHA VS ANKURA MAHANTA | SANGRAM JENA,A.G.A VS | // () | LOD20240000172C202400268 |
| 290 | D-WA/46243/2024 | STATE OF ODISHA VS LAILA BANU | UTTAM KUMAR SAHOO,A.S.C VS | // () | LOD20240000200C202400190 |
| 291 | D-WA/46244/2024 | STATE OF ODISHA VS RADHANATH SAMAL | JYOTI PRAKASH PATNAIK,A.G.A VS | // () | LOD20240000200C202400189 |
| 292 | D-WA/46246/2024 | STATE OF ODISHA VS RABINDRA KUMAR MALLIK | UTTAM KUMAR SAHOO,A.S.C VS | // () | LOD20240000172C202400267 |
| 293 | D-WA/46247/2024 | STATE OF ODISHA VS SATYANANDA RAY | JYOTI PRAKASH PATNAIK,A.G.A VS | // () | LOD20240000200C202400188 |
| 294 | D-WA/46249/2024 | STATE OF ODISHA VS SUDARSAN PARIDA | SURYA NARAYAN PATNAIK,A.G.A VS | // () | LOD20240000172C202400263 |
| 295 | D-WA/46263/2024 | JUNIOR ENGINEER, ELECTRICAL REAMAL, TPWODIPESONRI | DEBENDRA KUMAR TRIPATHY | // | |

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|-----|--|---|-------------------------|----------------------|--------------------------|
| | | VS | VS | 0 | |
| 296 | D-WA/46411/2024 | DIST. CONSUMER DISPUTES REDRESSAL COMMISSION, DEOGARH OPSC SECRETARY | TARUN PATNAIK | // | |
| | | VS | VS | 0 | |
| 297 | D-WA/46497/2024 | PADMACHARAN PUJARI SARBESWAR SETHI | UMA CHARAN MISHRA | // | |
| | | VS | VS | 0 | |
| 298 | D-WA/46518/2024 | MANASRANJAN SETHI BHAGABAN MUDULI | BIBEKANANDA BHUYAN | // | |
| | | VS | VS | 0 | |
| 299 | D-WP(C)/46197/2024 WP(C)/27046/2024 | PRABODH KUMAR DAS PRADEEP KUMAR BEHERA | AVIJIT PATNAIK | // | |
| | | VS | VS | 0 | |
| 300 | D-WP(C)/46198/2024 | ODISHA CONSTRUCTION CORPORATION LIMITED (OCCL), BBSR M/S SEASIDE UTILITIES PVT. LTD., BBSR | RAMESH CHANDRA JENA | // | |
| | | VS | VS | 0 | |
| 301 | D-WP(C)/46199/2024 | THE UNION OF INDIA SATYABRATA JENA | PRABODHA CHANDRA NAYAK | // | AOR20220001657C202400066 |
| | | VS | VS | 0 | |
| 302 | D-WP(C)/46200/2024 | STATE OF ODISHA RAMESH KISAN | GOPINATH MISHRA | // | |
| | | VS | VS | 0 | |
| 303 | D-WP(C)/46201/2024 | STATE OF ODISHA M/S. MITAL INFRA PROJECTS | PRABODHA CHANDRA NAYAK | // | AOR20220001657C202400065 |
| | | VS | VS | 0 | |
| 304 | D-WP(C)/46202/2024 | STATE OF ODISHA GANGADHAR MOHANTY | MANMAYA KUMAR DASH | // | AOR20220004309C202400028 |
| | | VS | VS | 0 | |
| 305 | D-WP(C)/46203/2024 | STATE OF ODISHA DIBYAJYOTI DANI | PRASANTA KUMAR PRADHAN | // | AOR20230000705C202400016 |
| | | VS | VS | 0 | |
| 306 | D-WP(C)/46208/2024 WP(C)/27086/2024 | STATE OF ODISHA MENAKA KALO | PRASANTA KUMAR DAS | // | |
| | | VS | VS | 0 | |

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|-----|--|--|---------------------------------|----------------------|--------------------------|
| 307 | D-WP(C)/46213/2024 | STATE OF ODISHA JOGESWAR SARANGI VS | GOPINATH MISHRA VS | // // 0 | |
| 308 | D-WP(C)/46216/2024 | STATE OF ODISHA M/S SEASIDE UTILITIES PVT. LTD., BBSR VS | RAMESH CHANDRA JENA VS | // // 0 | |
| 309 | D-WP(C)/46218/2024 | THE UNION OF INDIA A.MANIKANTHA DAS VS | KULADA NANDA DAS VS | // // 0 | |
| 310 | D-WP(C)/46219/2024 | STATE OF ODISHA SK.FAKIR VS | GOPINATH MISHRA VS | // // 0 | |
| 311 | D-WP(C)/46225/2024 | ODISHA GRAMYA BANK, BBSR SUSAMA MISHRA VS | DR.PURUSOTTAM CHULI VS | // // 0 | |
| 312 | D-WP(C)/46227/2024 | STATE OF ODISHA SHYAM SUNDAR JENA VS | BHABANI SANKAR DAS VS | // // 0 | |
| 313 | D-WP(C)/46228/2024 | SUB-COLLECTOR, ANANDAPUR, KEONJHAR PRITINANDA PRADHAN VS | PRADIPTA KUMAR PATTANAYAK VS | // // 0 | |
| 314 | D-WP(C)/46241/2024 WP(C)/27061/2024 | STATE OF ODISHA ROYAL SECURITY SERVICES, SRIRAM VIHAR, BOLANGIR VS | ANGIRA NIDHI MISHRA VS | // // 0 | |
| 315 | D-WP(C)/46250/2024 | STATE OF ODISHA AMBIKA DAS VS | MANOJ KUMAR NAYAK VS | // // 0 | AOR20230000420C202400009 |
| 316 | D-WP(C)/46252/2024 | STATE OF ODISHA PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL VS | SIDHARTH PRASAD DAS VS | // // 0 | AOR20220001597C202400150 |
| 317 | D-WP(C)/46253/2024 | ODISHA INFORMATION COMMISSION PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL VS | SIDHARTH PRASAD DAS VS | // // 0 | AOR20220001597C202400151 |
| | | ODISHA INFORMATION COMMISSION | | // | |

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| 318 | D-WP(C)/46254/2024 | PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION | SIDHARTH PRASAD DAS VS | // () | AOR20220001597C202400148 |
| 319 | D-WP(C)/46255/2024 | PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION | SIDHARTH PRASAD DAS VS | // () | AOR20220001597C202400147 |
| 320 | D-WP(C)/46257/2024 | PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION | SIDHARTH PRASAD DAS VS | // () | AOR20220001597C202400149 |
| 321 | D-WP(C)/46259/2024 | SATYABRATA JENA VS STATE OF ODISHA | PRABODHA CHANDRA NAYAK VS | // () | AOR20220001657C202400067 |
| 322 | D-WP(C)/46260/2024 | SATYABRATA JENA VS STATE OF ODISHA | PRABODHA CHANDRA NAYAK VS | // () | AOR20220001657C202400068 |
| 323 | D-WP(C)/46262/2024 | THE EXECUTIVE ENGINEER (ELECT.), TPWODL, SONAPUR, VS THE REGISTRAR-CUM-SECY, OHRC, BBSR | PRABODHA CHANDRA NAYAK VS | // () | |
| 324 | D-WP(C)/46264/2024 | BIRANCHI NARAYAN PANDA VS STATE OF ODISHA | JNYANANANDA PANDA VS | // () | |
| 325 | D-WP(C)/46265/2024 | SURYAMANI DASH VS STATE OF ODISHA | NEELAKANTHA PANDA VS | // () | |
| 326 | D-WP(C)/46266/2024 | SASANKA PRADHANI VS STATE OF ODISHA | SOBHANA SAHOO VS | // () | |
| 327 | D-WP(C)/46268/2024 | JAYASHREE TRIPATHY VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // () | |
| 328 | D-WP(C)/46269/2024 | I KULADEEP RAO VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // () | |
| 329 | D-WP(C)/46271/2024 | SISHIR CHANDRA BARIK | ASHIS KUMAR MISHRA | // | |

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|-----|--------------------|---------------------------|-------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 330 | D-WP(C)/46272/2024 | DINABANDHU MISHRA | ASHIS KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| | | UNION OF INDIA | | // | |
| 331 | D-WP(C)/46274/2024 | NAROTTAM PRADHAN | SUBRAT KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ORISSA | | // | |
| 332 | D-WP(C)/46275/2024 | SWARNALAXMI MAHAPATRA | BIRAJA PRASANNA DAS | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 333 | D-WP(C)/46276/2024 | PRASANNA KUMAR SAHOO | PRAVAT KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 334 | D-WP(C)/46277/2024 | PRADYUMNA KUMAR PANIGRAHI | PRAVAT KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 335 | D-WP(C)/46278/2024 | K.ISWAR RAO | BIJAYA KUMAR BEHERA 1 | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 336 | D-WP(C)/46279/2024 | SURUBABU MALLIK | PRASANNA KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 337 | D-WP(C)/46280/2024 | KUMA NAIK | SANKARACHARYA CHOUDHURY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 338 | D-WP(C)/46281/2024 | ARUN KUMAR ARUK | KARUNAKAR RATH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 339 | D-WP(C)/46282/2024 | KANCHAN NAIK | SANKARACHARYA CHOUDHURY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 340 | D-WP(C)/46283/2024 | MUKTA NAIK | SANKARACHARYA CHOUDHURY | // | |
| | | VS | VS | 0 | |

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|-----|--------------------|--|-------------------------------|----------------------|-------------|
| 341 | D-WP(C)/46284/2024 | STATE OF ODISHA KHULANA NAIK VS | SANKARACHARYA CHOUDHURY VS | // // 0 | |
| 342 | D-WP(C)/46286/2024 | STATE OF ODISHA JYOTI RANJAN DAS VS | GOPINATH SETHI VS | // // 0 | |
| 343 | D-WP(C)/46288/2024 | STATE OF ODISHA SATYA PRATISH CHOUDHURY VS | GOPINATH SETHI VS | // // 0 | |
| 344 | D-WP(C)/46289/2024 | STATE OF ODISHA AMIYA SAMAL VS | BISWAJIT PASAYAT VS | // // 0 | |
| 345 | D-WP(C)/46290/2024 | STATE OF ODISHA MAHANADI BASIN POWER LIMITED, BBSR VS | JANMEAJAYA DASH VS | // // 0 | |
| 346 | D-WP(C)/46293/2024 | COMNR OF CT AND GST, CUTTACK PRAMODA KUMAR PANDA VS | ANIL KUMAR DAS VS | // // 0 | |
| 347 | D-WP(C)/46295/2024 | STATE OF ODISHA BIJAYA KUMAR NANDA VS | ANIL KUMAR DAS VS | // // 0 | |
| 348 | D-WP(C)/46296/2024 | STATE OF ODISHA CHANDAN NIKHANDIA VS | ANIL KUMAR DAS VS | // // 0 | |
| 349 | D-WP(C)/46297/2024 | STATE OF ODISHA RAMESH CHANDRA MAHAPATRA VS | KRISHNA CHANDRA SAHU VS | // // 0 | |
| 350 | D-WP(C)/46298/2024 | STATE OF ODISHA LOKANATH RAY VS | KRISHNA CHANDRA SAHU VS | // // 0 | |
| 351 | D-WP(C)/46300/2024 | STATE OF ODISHA KALINGA KESHARI MOHAPATRA VS UNION OF INDIA | UTKAL KESHARI MOHAPATRA VS | // // 0 // | |

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|-----------|--------------------------|--|--------------------------------|-----------------------------|--------------------------|
| 352 | D-WP(C)/46301/2024 | MANMATH KUMAR SAHOO VS STATE OF ODISHA | SUBASH CH PANI VS | // 0 // | |
| 353 | D-WP(C)/46302/2024 | SARAT KUMAR SATAPATHY VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // | |
| 354 | D-WP(C)/46303/2024 | SHASHIKANTA JENA VS STATE OF ODISHA | SUBASH CH PANI VS | // 0 // | |
| 355 | D-WP(C)/46304/2024 | TILOTTAMA MAHANTA VS STATE OF ODISHA | SESHDEV DASH VS | // 0 // | AOR20220001207C202400021 |
| 356 | D-WP(C)/46305/2024 | RANJULATA BEHERA VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // | |
| 357 | D-WP(C)/46306/2024 | SRINIBAS BARIK VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // | |
| 358 | D-WP(C)/46307/2024 | SANTOSH KANUNGO VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // | |
| 359 | D-WP(C)/46308/2024 | BABITA PRUSTY VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // | |
| 360 | D-WP(C)/46309/2024 | JADABANANDA MOHAPATRA VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // | |
| 361 | D-WP(C)/46310/2024 | AMRIT JENA VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // | |
| 362 | D-WP(C)/46311/2024 | UMME SALMA VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // | |
| 363 | D-WP(C)/46312/2024 | M/S LAXMI NARAYAN MAN MOHAN LAL | ARUN KUMAR PATRA | // | |

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|-----|--------------------|--|-------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ORISSA | | // | |
| 364 | D-WP(C)/46313/2024 | SMITA ACHARYA | BIJAYA KUMAR BEHERA 1 | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 365 | D-WP(C)/46314/2024 | ARATI JENA | DAYANIDHI MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 366 | D-WP(C)/46315/2024 | DEBADUTTA MISHRA | BIJAYA KUMAR BEHERA 1 | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 367 | D-WP(C)/46316/2024 | SUNENARANI BISWAL | MANORANJAN NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 368 | D-WP(C)/46317/2024 | KALPANA SAMAL | BIJAYA KUMAR BEHERA 1 | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 369 | D-WP(C)/46318/2024 | MINATI DAS | BIJAYA KUMAR BEHERA 1 | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 370 | D-WP(C)/46319/2024 | RABINDRA KUMAR DAS | RAMAKANTA PANDA | // | |
| | | VS | VS | 0 | |
| | | THE CHIEF MANAGER CUM AUTHORIZED OFFICER ASSETS RECOVERY MANAGEMENT BRANCH CANARA BANK , CUTTACK | | | |
| 371 | D-WP(C)/46320/2024 | SARAT CHANDRA LENKA | BIJAYA KUMAR BEHERA 1 | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 372 | D-WP(C)/46321/2024 | SK HAKKUL EKION | BADRINARAYAN PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 373 | D-WP(C)/46322/2024 | DR.BALARAM BAG | KRISHNA CHANDRA SAHU | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 374 | D-WP(C)/46323/2024 | NIHARIKA MOHANTY | BIJAYA KUMAR BEHERA 1 | // | |
| | | VS | VS | 0 | |

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| 375 | D-WP(C)/46325/2024 | STATE OF ODISHA GOURI SAHU VS UNION OF INDIA | PURNA CHANDRA DAS VS | // // 0 // | |
| 376 | D-WP(C)/46327/2024 | PREMANANDA BISWAL VS STATE OF ODISHA | KSHIROD KUMAR ROUT VS | // 0 // | |
| 377 | D-WP(C)/46328/2024 | BADRINARAYAN ROUTRAY VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // | |
| 378 | D-WP(C)/46329/2024 | SUABSH CHANDRA NANDA VS STATE OF ODISHA | PRAVASH CHANDRA MAHAPATRA VS | // 0 // | |
| 379 | D-WP(C)/46330/2024 | BABAJI CHARAN PANDA VS STATE OF ODISHA | ASHOK KUMAR MOHANTY VS | // 0 // | |
| 380 | D-WP(C)/46331/2024 | BIJAYA KUMAR RAY VS STATE OF ODISHA | NARENDRA KUMAR DAS VS | // 0 // | |
| 381 | D-WP(C)/46333/2024 | HADIBANDHU PATRA VS STATE OF ODISHA | PURNA CHANDRA MISHRA VS | // 0 // | |
| 382 | D-WP(C)/46334/2024 | DR.J.D.SHREE SHOUMYA VS STATE OF ODISHA | SUBHADUTTA ROUTRAY VS | // 0 // | |
| 383 | D-WP(C)/46335/2024 | SUDHIR KUMAR PRADHAN VS STATE OF ORISSA | SAPAN KUMAR PAL VS | // 0 // | |
| 384 | D-WP(C)/46336/2024 | RAJENDRA NATH MAHANTA VS STATE OF ODISHA | SAROJANANDA MISHRA VS | // 0 // | |
| 385 | D-WP(C)/46337/2024 | APURBA PRATI HAR VS UNION OF INDIA | AGASTI KANUNGO VS | // 0 // | |

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| 386 | D-WP(C)/46338/2024 | NAROTTAM BEHERA VS STATE OF ODISHA | UPENDRA KUMAR SAMAL VS | // 0 // | |
| 387 | D-WP(C)/46339/2024 | KHETRABASI NAYAK VS STATE OF ODISHA | NIRANJAN PANDA VS | // 0 // | |
| 388 | D-WP(C)/46340/2024 | RANJIT JENA VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // | |
| 389 | D-WP(C)/46341/2024 | DUSMANTA BEHERA VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // | |
| 390 | D-WP(C)/46342/2024 WP(C)/27074/2024 | JATINDRA BEHERA VS STATE OF ODISHA | DIPTI RANJAN BHOKTA VS | // 0 // | |
| 391 | D-WP(C)/46343/2024 | BIJAYA BHUJABAL VS STATE OF ORISSA | MANAS KUMAR CHAND VS | // 0 // | |
| 392 | D-WP(C)/46344/2024 | JAYANTI MAJHI VS STATE OF ODISHA | MANAS KUMAR CHAND VS | // 0 // | |
| 393 | D-WP(C)/46345/2024 | DR.LOPAMUDRA BISHI VS STATE OF ODISHA | BHABANI SANKAR TRIPATHY (1) VS | // 0 // | |
| 394 | D-WP(C)/46346/2024 | DURGA PRASAD SAMAL VS STATE OF ODISHA | BASUDEV PUJARI VS | // 0 // | |
| 395 | D-WP(C)/46347/2024 | BILASH MANJARI BEHERA VS STATE OF ODISHA | NRUSINGH CH. ROUT VS | // 0 // | |
| 396 | D-WP(C)/46348/2024 | BIDULATA DASH VS STATE OF ODISHA | NRUSINGH CH. ROUT VS | // 0 // | |
| 397 | D-WP(C)/46350/2024 | PRAFULLA KUMAR JENA | NRUSINGH CH. ROUT | // | |

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|-----|--------------------|--|----------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 398 | D-WP(C)/46351/2024 | PANCHANANA SAHOO | HARIPAD MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 399 | D-WP(C)/46353/2024 | AMAR SAHOO | HARIPAD MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 400 | D-WP(C)/46354/2024 | BALAKRISHNA DANDASEN | ALOK KUMAR PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 401 | D-WP(C)/46355/2024 | PRATAP CHANDRA DAS | ER. NAGENDRA KUMAR MOHANTY | // | |
| | | VS | VS | 0 | |
| | | PRESIDENT OF THE ICAR SOCIETY, NEW DELHI | | // | |
| 402 | D-WP(C)/46356/2024 | AMAR KUMAR BEHERA | DIGAMBARA MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 403 | D-WP(C)/46358/2024 | SWAYAM SADASIBA CONSTRUCTIONS PVT. LTD., NABESWAR | ER. NAGENDRA KUMAR MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 404 | D-WP(C)/46359/2024 | MANORANJAN DASH | SADASIVA PATRA (1) | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 405 | D-WP(C)/46361/2024 | LAXMINARAYAN SETHI | KULDEEP MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 406 | D-WP(C)/46363/2024 | SHIVA CEMENT LIMITED, SUNDERGARH | JIBAN JYOTI PRADHAN | // | |
| | | VS | VS | 0 | |
| | | ASST. COMNR OF INCOME TAX, CENTRAL EXCISE, SAMBALPUR | | // | |
| 407 | D-WP(C)/46364/2024 | SAROJINEE MAJHI | MANAS KUMAR CHAND | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 408 | D-WP(C)/46365/2024 | KUMANJALI KUMRA | ASWINI KUMAR DASH | // | |
| | | VS | VS | 0 | |

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| 409 | D-WP(C)/46367/2024 | STATE OF ODISHA DILLIP RAY VS | BAIDHAR SAHOO VS | // // 0 | |
| 410 | D-WP(C)/46368/2024 | STATE OF ODISHA RABINARAYAN SAMANTARAY VS | DAYANANDA MOHAPATRA VS | // // 0 | |
| 411 | D-WP(C)/46369/2024 | STATE OF ODISHA ADITYA KUMAR PANDA VS | BAIDHAR SAHOO VS | // // 0 | |
| 412 | D-WP(C)/46371/2024 | REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA PARSURAM PANDA VS | BAIDHAR SAHOO VS | // // 0 | |
| 413 | D-WP(C)/46372/2024 | STATE OF ODISHA SANTOSH SAHOO VS | SUSANTA KUMAR LENKA VS | // // 0 | |
| 414 | D-WP(C)/46373/2024 | STATE OF ODISHA PRABIR KUMAR DASH VS | BAIDHAR SAHOO VS | // // 0 | |
| 415 | D-WP(C)/46374/2024 | STATE OF ODISHA KUNTALA PANDA VS | BIREN SANKAR TRIPATHY VS | // // 0 | |
| 416 | D-WP(C)/46375/2024 | STATE OF ODISHA THE BALANGIR DISTRICT CENTRAL CO-OPERATIVE SOCIETY, BALANGIR VS | BALAKRISHNA MOHANTY VS | // // 0 | |
| 417 | D-WP(C)/46377/2024 | SATYA NARAYAN SETHI M/S. KRISHNA TRADERS, CUTTACK VS | ITISHREE TRIPATHY VS | // // 0 | |
| 418 | D-WP(C)/46378/2024 | CHIEF COMMISSIONER OF CT AND GST, CUTTACK M/S. S.R.B. MULTITECH LTD., CUTTACK VS | PRASHANTA KUMAR MOHANTY VS | // // 0 | |
| 419 | D-WP(C)/46379/2024 | STATE OF ODISHA PRAMOD KUMAR DASH VS | SURYAKANTA DASH VS | // // 0 | |
| | | STATE OF ODISHA | | // | |

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| 420 | D-WP(C)/46380/2024 | PRADIPTA KUMAR MOHANTY VS STATE OF ODISHA | SUDHIR KUMAR MALLICK VS | // 0 // | |
| 421 | D-WP(C)/46381/2024 | GOBINDA CHANDRA SUNAMAJHI VS STATE OF ODISHA | CHITTA RANJAN PATTNAIK VS | // 0 // | |
| 422 | D-WP(C)/46382/2024 | M/S. KRISHNA TRADERS, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK | ITISHREE TRIPATHY VS | // 0 // | |
| 423 | D-WP(C)/46383/2024 | KUNJABIHARI CHHATRIA VS STATE OF ORISSA | NIRANJAN PRASAD PATRA VS | // 0 // | |
| 424 | D-WP(C)/46385/2024 | BASANTA KUMAR SAHOO VS STATE OF ODISHA | SUDHIR KUMAR MALLICK VS | // 0 // | |
| 425 | D-WP(C)/46388/2024 | DR.NILANCHALA PRADHAN VS STATE OF ORISSA | NIRANJAN PRASAD PATRA VS | // 0 // | |
| 426 | D-WP(C)/46389/2024 | BHAGIRATHI SAHOO VS STATE OF ODISHA | SUDHIR KUMAR MALLICK VS | // 0 // | |
| 427 | D-WP(C)/46393/2024 | DR.SNIGDHA PRAVA MISHRA VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | // 0 // | |
| 428 | D-WP(C)/46394/2024 | BAIDHAR MAHAPATRA VS STATE OF ODISHA | PRAFULLA KUMAR MAHAPATRA VS | // 0 // | |
| 429 | D-WP(C)/46396/2024 | PRIYADARSINI SINGH VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | // 0 // | |
| 430 | D-WP(C)/46397/2024 | PRAVAT KUMAR DAS VS STATE OF ODISHA | NIRANJAN PRASAD PATRA VS | // 0 // | |
| 431 | D-WP(C)/46398/2024 | SANDEEP CHANDAK | Satya Smruti Mohanty | // | |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 432 | D-WP(C)/46399/2024 | RABINDRANATH NAIK | NIRANJAN LENKA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 433 | D-WP(C)/46401/2024 | SRI SRI SATYABADI GOPINATH DEV, PURI | JEEVANJYOTI MOHANTY | // | |
| | | VS | VS | 0 | |
| | | ADM AND DISTRICT REGISTRAR, PURI | | // | |
| 434 | D-WP(C)/46403/2024 | MANORANJAN DAS | LAXMIKANTA MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 435 | D-WP(C)/46404/2024 | PRABHAT KUMAR SINHA | TIGMANSHU PATNAIK | // | |
| | | VS | VS | 0 | |
| | | THE CHAIRMAN, INTERNAL COMPLAINT COMMITTEE, ODISHA GDC, BBSR | | // | |
| 436 | D-WP(C)/46406/2024 | NEELIMA VADDINA | ASHOK KUMAR BEHERA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 437 | D-WP(C)/46409/2024 | IDISH CHANDRA BHUYAN MOHAPATRA | NIRANJAN LENKA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 438 | D-WP(C)/46412/2024 | BISWAJIT BISWAL | NIHAL RATH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 439 | D-WP(C)/46416/2024 | BALABHADRA SAMANTARAY | JEEVANJYOTI MOHANTY | // | |
| | | VS | VS | 0 | |
| | | EXECUTIVE OFFICER SATYABADI GOPINATH DEV, PURI | | // | |
| 440 | D-WP(C)/46417/2024 | DUBBA SHANKAR RAO | ASHOK KUMAR BEHERA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 441 | D-WP(C)/46420/2024 | SUNIL PUSPALAK | PRASANNA KUMAR SAHOO | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 442 | D-WP(C)/46421/2024 | NEW INDIA (VOLUNTARY ORGANIZATION) | DR. BINODA KUMAR MISHRA | // | |
| | | VS | VS | 0 | |

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| 443 | D-WP(C)/46423/2024 | UNION OF INDIA POTHALA MANISHA VS STATE OF ODISHA | ASHOK KUMAR BEHERA VS | // // 0 // | |
| 444 | D-WP(C)/46424/2024 | SONI MULTI SPECIALITY HOSPITAL AND MATERNITY VS STATE OF ODISHA | RAHIM CHANU VS | // 0 // | |
| 445 | D-WP(C)/46427/2024 | ISSARA (INSTITUTE FOR SOCIAL SERVICE AND RURAL VS UNION OF INDIA | DR. BINODA KUMAR MISHRA VS | // 0 // | |
| 446 | D-WP(C)/46428/2024 | RANI ALLADA VS STATE OF ODISHA | ASHOK KUMAR BEHERA VS | // 0 // | |
| 447 | D-WP(C)/46429/2024 | BIDYADHAR NAIK VS STATE OF ODISHA | ARJUNA CHARANA BEHERA VS | // 0 // | |
| 448 | D-WP(C)/46430/2024 | MANOJ KUMAR KISHAN VS STATE OF ODISHA | PRASANNA KUMAR SAHOO VS | // 0 // | |
| 449 | D-WP(C)/46432/2024 | PERAMALA PRIYANKA VS STATE OF ODISHA | ASHOK KUMAR BEHERA VS | // 0 // | |
| 450 | D-WP(C)/46433/2024 | PRASANNA KUMAR BHOI VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | // 0 // | |
| 451 | D-WP(C)/46434/2024 | BYS (BAPUJI YUBAK SANGHA) VS UNION OF INDIA | DR. BINODA KUMAR MISHRA VS | // 0 // | |
| 452 | D-WP(C)/46435/2024 | DEVADI SUKANYA VS STATE OF ODISHA | ASHOK KUMAR BEHERA VS | // 0 // | |
| 453 | D-WP(C)/46436/2024 | BIMALA KUMARI MOHANTY VS REGISTRAR OF CO-OP SOCIETIES, ODISHA, BBSR | BHABANI SANKAR DAS VS | // 0 // | |

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| 454 | D-WP(C)/46437/2024 | MANDARADHAR BISHI VS STATE OF ODISHA | ARUN KUMAR DAS VS | // 0 // | |
| 455 | D-WP(C)/46438/2024 | BOBBILI HARIBABU VS STATE OF ODISHA | ASHOK KUMAR BEHERA VS | // 0 // | |
| 456 | D-WP(C)/46441/2024 | ANIRBAN PATI VS STATE OF ODISHA | SOUBHAGYA SWAIN VS | // 0 // | |
| 457 | D-WP(C)/46443/2024 | MAGA BEHERA VS ADDITIONAL SUB COLLECTOR, JAGATSINGHPUR | VS | // 0 // | |
| 458 | D-WP(C)/46444/2024 | KUNDINGI BHIMRAJU VS STATE OF ODISHA | ASHOK KUMAR BEHERA VS | // 0 // | |
| 459 | D-WP(C)/46445/2024 | ASWINI KUMAR GIRI VS STATE OF ODISHA | PARSURAM PANDA VS | // 0 // | |
| 460 | D-WP(C)/46446/2024 | CHINMAYA PRADHAN VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // | |
| 461 | D-WP(C)/46447/2024 | BIBHUTI BHUSAN PATRA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // | |
| 462 | D-WP(C)/46448/2024 | NABA @ LABA KUMAR GIRI VS STATE OF ODISHA | PARSURAM PANDA VS | // 0 // | |
| 463 | D-WP(C)/46449/2024 | PRASAN KUMAR ACHARYA VS STATE OF ODISHA | PRAFULLA CHANDRA ACHARYA VS | // 0 // | |
| 464 | D-WP(C)/46451/2024 | JHADU MANDAL VS STATE OF ODISHA | PARSURAM PANDA VS | // 0 // | |
| 465 | D-WP(C)/46452/2024 | SASADHAR JENA | PRAKASH CHANDRA DASH | // | |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 466 | D-WP(C)/46453/2024 | SUKADEV MANDAL | PARSURAM PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 467 | D-WP(C)/46455/2024 | BAPI @ BISHNUPADA BARIK | PARSURAM PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 468 | D-WP(C)/46456/2024 | URJANI DEENABANDHU | ASHOK KUMAR BEHERA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 469 | D-WP(C)/46458/2024 | TELAGANA ROJA | ASHOK KUMAR BEHERA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 470 | D-WP(C)/46459/2024 | KOMMANA MADHAVI LATHA | ASHOK KUMAR BEHERA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 471 | D-WP(C)/46460/2024 | RAOSAN ALLI KHAN | PARSURAM PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 472 | D-WP(C)/46461/2024 | SUBHALAXMI NAYAK | KUNAL KUMAR SWAIN | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 473 | D-WP(C)/46463/2024 | PEDAPOLU BHARATHI | ASHOK KUMAR BEHERA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 474 | D-WP(C)/46464/2024 | KRUSHNA CHANDRA ROUT | RAGHUNATH SINGH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 475 | D-WP(C)/46465/2024 | DILLIP DAS @ DILIP KUMAR DAS | PARSURAM PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 476 | D-WP(C)/46467/2024 | SUNNAPU VANI | ASHOK KUMAR BEHERA | // | |
| | | VS | VS | 0 | |

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|-----------|--------------------------|---|--------------------------------|-----------------------------|--------------------|
| 477 | D-WP(C)/46468/2024 | STATE OF ODISHA MD.ABU KAUSAR VS | KUNAL KUMAR SWAIN VS | // // 0 | |
| 478 | D-WP(C)/46469/2024 | STATE OF ODISHA KAPPA DIVYA VS | ASHOK KUMAR BEHERA VS | // // 0 | |
| 479 | D-WP(C)/46470/2024 | STATE OF ODISHA BIRABAR SAHOO VS | DHANESWAR BEHERA VS | // // 0 | |
| 480 | D-WP(C)/46471/2024 | STATE OF ODISHA KAMAL KRUSHNA DAS VS | PARSURAM PANDA VS | // // 0 | |
| 481 | D-WP(C)/46472/2024 | STATE OF ODISHA YENNI DHANALAKSHMI VS | ASHOK KUMAR BEHERA VS | // // 0 | |
| 482 | D-WP(C)/46474/2024 | STATE OF ODISHA LT COLONEL(DR) LAXMI DHAR BHUYAN VS | SANTOSH KUMAR MOHANTY VS | // // 0 | |
| 483 | D-WP(C)/46475/2024 | CHIEF OF ARMY STAFF, SOUTH BLOCK, NEW DELHI SUSAMA NAYAK VS | SUDHIR KUMAR MALLICK VS | // // 0 | |
| 484 | D-WP(C)/46476/2024 | THE STATE OF ODISHA SAPAN KUMAR BHUYAN VS | PARSURAM PANDA VS | // // 0 | |
| 485 | D-WP(C)/46477/2024 | STATE OF ODISHA PRAKASH CHANDRA BISWAL VS | GYANESWAR SATPATHY VS | // // 0 | |
| 486 | D-WP(C)/46478/2024 | THE COLLECTOR CUM D.M., PURI HRUSHIKESH SAHU VS | DHANESWAR BEHERA VS | // // 0 | |
| 487 | D-WP(C)/46481/2024 | STATE OF ODISHA SAHADEB MAHAL VS | DILLIP KUMAR MOHANTY VS | // // 0 | |
| | | STATE OF ODISHA | | // | |

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| 488 | D-WP(C)/46482/2024 | ASTAMI BARIK VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | // 0 // | |
| 489 | D-WP(C)/46483/2024 | SATYA PRIYA SWAIN VS STATE OF ODISHA | SUDHIR KUMAR MALLICK VS | // 0 // | |
| 490 | D-WP(C)/46484/2024 | SUKUMAR PAL VS STATE OF ODISHA | PARSURAM PANDA VS | // 0 // | |
| 491 | D-WP(C)/46485/2024 | SATYABRATA MATIAMISHRA VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // | |
| 492 | D-WP(C)/46487/2024 | NARAYAN CHANDRA BEHERA VS STATE OF ODISHA | SUDHIR KUMAR MALLICK VS | // 0 // | |
| 493 | D-WP(C)/46488/2024 | SUNITA MISHRA VS STATE OF ODISHA | SUDHIR KUMAR MALLICK VS | // 0 // | |
| 494 | D-WP(C)/46490/2024 | BIJAN RAY VS COLLECTOR, NABARANGPUR | TUKUNA KUMAR MISHRA VS | // 0 // | |
| 495 | D-WP(C)/46491/2024 | GOURAHARI JOSHI VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // | |
| 496 | D-WP(C)/46492/2024 | MANIKA MANDAL VS STATE OF ODISHA | PARSURAM PANDA VS | // 0 // | |
| 497 | D-WP(C)/46494/2024 | BASUDEV DAS VS STATE OF ODISHA | MAHENDRA KUMAR SAHOO VS | // 0 // | |
| 498 | D-WP(C)/46495/2024 | LALU BERA VS STATE OF ODISHA | PARSURAM PANDA VS | // 0 // | |
| 499 | D-WP(C)/46496/2024 | PRABHUDATTA DIBYAJYOTI SWAIN | MANOJ KUMAR PANDA | // | |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 500 | D-WP(C)/46498/2024 | BIRANCHI NARAYAN MANDAL | DHANESWAR BEHERA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 501 | D-WP(C)/46499/2024 | TANDIKULA SERVICE COOPERATIVE SOCIETY LTD | SAMVIT MOHANTY | // | |
| | | VS | VS | 0 | |
| | | REGISTRAR, COOPERATIVE SOCIETIES | | // | |
| 502 | D-WP(C)/46500/2024 | GOPABANDHU GIRI | PARSURAM PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 503 | D-WP(C)/46501/2024 | RAGHUNATH GIRI | PARSURAM PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 504 | D-WP(C)/46503/2024 | ARFAN ALLI KHAN | PARSURAM PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 505 | D-WP(C)/46505/2024 | BASANTA KUMAR PRADHAN | DHANESWAR BEHERA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ORISSA | | // | |
| 506 | D-WP(C)/46506/2024 | RAMESH CHANDRA GARNAIK | DHANESWAR BEHERA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ORISSA | | // | |
| 507 | D-WP(C)/46507/2024 | SANJAY KUMAR PALATA | SHASHI BHUSAN JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 508 | D-WP(C)/46508/2024 | MIHIR PRATAP SAHU | SHASHI BHUSAN JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 509 | D-WP(C)/46509/2024 | JITENDRA KUMAR PRADHAN | SHASHI BHUSAN JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 510 | D-WP(C)/46510/2024 | SATRUGHAN BEHERA | DHANESWAR BEHERA | // | |
| | | VS | VS | 0 | |

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| 511 | D-WP(C)/46511/2024 | STATE OF ORISSA SIBA NAHAK VS | MANOJ KUMAR MOHANTY VS | // // 0 | |
| 512 | D-WP(C)/46512/2024 | STATE OF ODISHA GOURANGA BHAGAT VS | DHANESWAR BEHERA VS | // // 0 | |
| 513 | D-WP(C)/46513/2024 | STATE OF ORISSA NIRANJAN MALIK VS | JULU KHANSAMA VS | // // 0 | |
| 514 | D-WP(C)/46514/2024 | UNION OF INDIA SUSMITA ORAM VS | MANOJ KUMAR MOHANTY VS | // // 0 | |
| 515 | D-WP(C)/46515/2024 | STATE OF ODISHA SANGHAMITRA KAR VS | DURGA PRASANNA MISHRA VS | // // 0 | |
| 516 | D-WP(C)/46516/2024 | STATE OF ODISHA RATAN KUMAR BOHIDAR VS | BIBHU PRASAD DAS VS | // // 0 | |
| 517 | D-WP(C)/46519/2024 | STATE OF ODISHA KSHETRAMANI MALLICK VS | SATYA NARAYAN MISHRA 4 VS | // // 0 | |
| 518 | D-WP(C)/46520/2024 | STATE OF ODISHA ANIRUDDHA KUMAR BARIK VS | DURGA PRASANNA MISHRA VS | // // 0 | |
| 519 | D-WP(C)/46521/2024 | STATE OF ODISHA PRADEEP KUMAR SAHU VS | ABHILASH MISHRA VS | // // 0 | |
| 520 | D-WP(C)/46522/2024 | STATE OF ODISHA SUSIL KUMAR MOHARANA VS | DHANESWAR BEHERA VS | // // 0 | |
| 521 | D-WP(C)/46524/2024 | STATE OF ORISSA SAIBHUSAN ROUT VS STATE OF ODISHA | DURGA PRASANNA MISHRA VS | // // 0 // | |

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| 522 | D-WP(C)/46525/2024 | AKSHAYA KUMAR DAS VS STATE OF ORISSA | DHANESWAR BEHERA VS | // 0 // | |
| 523 | D-WP(C)/46526/2024 | GARIBA BEHERA VS STATE OF ODISHA | BISWA CHANDAN MOHANTY VS | // 0 // | |
| 524 | D-WP(C)/46528/2024 | GOPABANDHU PRADHAN VS STATE OF ORISSA | DHANESWAR BEHERA VS | // 0 // | |
| 525 | D-WP(C)/46529/2024 | T.SANJAY PRADHAN VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | // 0 // | |
| 526 | D-WP(C)/46531/2024 | NALINI KUMAR BHOI VS STATE OF ORISSA | DHANESWAR BEHERA VS | // 0 // | |
| 527 | D-WP(C)/46532/2024 | BIBEKANANDA MOHANTY VS STATE OF ODISHA | ASISH KUMAR RAY VS | // 0 // | |
| 528 | D-WP(C)/46533/2024 | M.R.KRISHNAN VS EXCISE COMMISSIONER | RAMESH AGARWAL VS | // 0 // | |
| 529 | D-WP(C)/46535/2024 | BENUDHAR ROUT VS STATE OF ORISSA | DHANESWAR BEHERA VS | // 0 // | |
| 530 | D-WP(C)/46536/2024 | SAROJINI LAKRA VS STATE OF ODISHA | SANTOSH KUMAR SWAIN VS | // 0 // | |
| 531 | D-WP(C)/46537/2024 | PADMA DASH VS UNION OF INDIA | PABITRA KUMAR NAYAK VS | // 0 // | |
| 532 | D-WP(C)/46538/2024 | PRAHALLAD PRADHAN VS STATE OF ORISSA | DHANESWAR BEHERA VS | // 0 // | |
| 533 | D-WP(C)/46540/2024 | SANJU SETH | PABITRA KUMAR NAYAK | // | |

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|-----|--------------------|--|-------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 534 | D-WP(C)/46541/2024 | SABA BHUMIJ | TUSAR KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 535 | D-WP(C)/46542/2024 | NINIMA PATEL | MOHAMMAD AKRAM | // | |
| | | VS | VS | 0 | |
| | | TANAYA MISHRA | | // | |
| 536 | D-WP(C)/46543/2024 | GOBINDA CHANDRA SETHY | ASHOK KUMAR SARANGI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 537 | D-WP(C)/46544/2024 | KALPANA BHUTTA | DAYANIDHI MOHANTY | // | |
| | | VS | VS | 0 | |
| | | COLLECTOR AND DIST.MAGISTRATE JAGATSINGHPUR | | // | |
| 538 | D-WP(C)/46545/2024 | BRAHMANANDA BARIK | SHASHI BHUSAN JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 539 | D-WP(C)/46546/2024 | ASIT KUMAR SAHU | SUSANTA KUMAR SAHU | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 540 | D-WP(C)/46547/2024 | ANIL KUMAR EKKA | TUSAR KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 541 | D-WP(C)/46548/2024 | GAYATRI BEHERA | NIRANJAN LENKA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 542 | D-WP(C)/46549/2024 | PRASANNA KUMAR SAHOO | KUNAL KUMAR SWAIN | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 543 | D-WP(C)/46551/2024 | ANKIT LAKHANI | BAIBASWATA PANIGRAHI | // | |
| | | VS | VS | 0 | |
| | | PRINCIPAL SECY TO GOVT REVENUE AND D.M. DEPT, BBSR | | // | |
| 544 | D-WP(C)/46553/2024 | PHARMACEUTICAL INSTITUTE OF INDIA PVT. LTD, BSRIPADA | NSRINIBHOSLE | // | |
| | | VS | VS | 0 | |

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| 545 | D-WPCRL/32998/2024 | UNION OF INDIA ASHOK MUDULI VS STATE OF ODISHA | ARIJEET MISHRA VS | // ANGUL SADAR PS /573 /2024 () | |
| 546 | D-WPCRL/33047/2024 | ASHOK KUMAR SAHOO VS STATE OF ODISHA | JUDHISTHIR SAHOO VS | // ITAMATI /60 /2024 () | AOD20220003315C202400040 |
| 547 | D-ABLAPL/32888/2024 | MRUTYUNJAYA JENA VS STATE OF ODISHA | PRADEEP KUMAR DASH VS | // // () | AOR20220002710C202400010 |
| 548 | D-ABLAPL/32890/2024 | SUNIL KUMAR SAHOO VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | // RAGHUNATHPALI /549 /2024 () | AOR20220001558C202400177 |
| 549 | D-ABLAPL/32902/2024 | DIBAKAR MALLIK VS STATE OF ODISHA | PRAKASH CHANDRA DASH VS | // NIKIRAI /330 /2024 () | |
| 550 | D-ABLAPL/32903/2024 | PAPUNI SAHOO VS STATE OF ODISHA | PRAKASH CHANDRA DASH VS | // NIKIRAI /330 /2024 () | |
| 551 | D-ABLAPL/32905/2024 | DINABANDHU DAS @ BUDHIA VS STATE OF ODISHA | BICHITRA NARAYANA SATAPATHY VS | // KUJANGA /490 /2024 () | |
| 552 | D-ABLAPL/32906/2024 | MANGARAJ MOHANTY VS STATE OF ODISHA | SUMANTA MALIK VS | // GONDIA /328 /2024 () | |
| 553 | D-ABLAPL/32909/2024 ABLAPL/12227/2024 | SUBHAKANTA NAYAK VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | // KAMAKHYANAGAR /530 /2024 () | |
| 554 | D-ABLAPL/32913/2024 | SANDEEP YADAV VS STATE OF ODISHA | AJIT KUMAR RAUT VS | // JHARSUGUDA /605 /2024 () | |
| 555 | D-ABLAPL/32914/2024 | UDIT NARAYAN MISHRA VS STATE OF ODISHA | BISWA PRAKASH DHAL VS | // PATNA /320 /2024 () | |

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| 556 | D-ABLAPL/32916/2024 | ASHISH KUMAR NAYAK VS STATE OF ODISHA | RAMDAS ACHARY VS | ADVA /148 /2024 () // | |
| 557 | D-ABLAPL/32920/2024 | BUDHIMATI ROUT VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | SORO /885 /2024 () // | AOR20220001558C202400176 |
| 558 | D-ABLAPL/32924/2024 | HIMANSHU VUSAN SAHOO VS REPUBLIC OF INDIA (CBI) | RAMESH CHANDRA MAHARANA VS | / /0 () // | |
| 559 | D-ABLAPL/32926/2024 | MANORAMA DAS VS STATE OF ODISHA | SANJEEB KUMAR DAS VS | JAGATSINGPUR /1033 /2024 () // | |
| 560 | D-ABLAPL/32927/2024 | TITU MUND @ KUNJA BIHARI MUND VS STATE OF ODISHA | UMAKANTA BARIK VS | KOKSARA /216 /2024 () // | |
| 561 | D-ABLAPL/32941/2024 | BIPIN BIHARI PANDA VS STATE OF ODISHA | BISWABHUSAN DAS VS | / /0 () // | |
| 562 | D-ABLAPL/32944/2024 | PINTU GOCCHAYAT VS STATE OF ODISHA | BISWABHUSAN DAS VS | KUJANGA /462 /2024 () // | |
| 563 | D-ABLAPL/32945/2024 | SANTOSH PATEL VS STATE OF ODISHA | SAROJ KUMAR PADHY VS | AMBABHONA /176 /2024 () // | |
| 564 | D-ABLAPL/32946/2024 | GOLAKHA CHANDRA JENA VS STATE OF ODISHA | FALGUNI RAJGURU MOHAPATRA VS | NIKIRAI /331 /2024 () // | |
| 565 | D-ABLAPL/32947/2024 | PRATAP PATRA @ BAGA VS STATE OF ODISHA | ARIJEET MISHRA VS | KALINGA NAGAR /276 /2024 () // | |
| 566 | D-ABLAPL/32948/2024 | RAMESH BARIK VS STATE OF ODISHA | ARIJEET MISHRA VS | BOIPARIGUDA /169 /2024 () // | |
| 567 | D-ABLAPL/32949/2024 | ASIS KUMAR NAYAK | ARIJEET MISHRA | AUL /632 /2024 | |

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|-----|---------------------|-------------------------------------|-------------------------|---------------------------------|-------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 568 | D-ABLAPL/32951/2024 | DEEPAK @ DIBAKAR JENA | SURESH KUMAR JENA | OUPADA /200 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 569 | D-ABLAPL/32952/2024 | BHARATA NAYAK | ARIJEET MISHRA | JEYPORE TOWN /305 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 570 | D-ABLAPL/32953/2024 | PRAFULLA HARIJAN | ARIJEET MISHRA | JEYPORE MAHILA /177 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 571 | D-ABLAPL/32954/2024 | JAGANNATH HARIJAN | ARIJEET MISHRA | JEYPORE MAHILA /177 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 572 | D-ABLAPL/32955/2024 | SAROJ KUMAR JENA @ BAPI | ARIJEET MISHRA | PATTAMUNDAI /320 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 573 | D-ABLAPL/32956/2024 | BIJAYA KUMAR ROUT | ARIJEET MISHRA | PATTAMUNDAI RURAL PS /494 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 574 | D-ABLAPL/32960/2024 | PRAKASH LENKA @ PRAKASH KUMAR LENKA | HEMANTA KUMAR MOHANTA | BANAPUR P.S. /292 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 575 | D-ABLAPL/32961/2024 | AJIT KUMAR DHAL | SK. ZAFARULLA | BRAJARAJNAGAR /246 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 576 | D-ABLAPL/32970/2024 | SANTANU KUMAR SAHU | PRADEEP KUMAR PANDA | HINDOL /258 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 577 | D-ABLAPL/32971/2024 | BALARAM SAHOO | RAKESH BEHERA | BINJHARPUR /570 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 578 | D-ABLAPL/32972/2024 | SANTOSH KUMAR MAHALIK | SAROJ KUMAR DASH | DHUSURI /275 /2023 | |
| | | VS | VS | () | |

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|-----|---------------------|---|-----------------------------|---|--------------------------|
| 579 | D-ABLAPL/32978/2024 | STATE OF ODISHA RINKI PRADHAN VS | RITURANJAN CHHOTARAY VS | // BOLAGARH P.S. /63 /2017 () | AOR20220003344C202400009 |
| 580 | D-ABLAPL/32982/2024 | STATE OF ODISHA NIRANJAN SAHOO VS | RAJENDRA NARAYAN ROUT VS | // TIRTOL /532 /2024 () | AOR20220001558C202400178 |
| 581 | D-ABLAPL/32983/2024 | STATE OF ODISHA ETISHREE MOHANTY VS | BIBHUTI BHUSAN ROUT VS | // AUL /551 /2024 () | |
| 582 | D-ABLAPL/32984/2024 | STATE OF ODISHA DIPUNA @ DANIA @ PRADEEP KUMAR BEHERA VS | SAROJ KUMAR PADHI VS | // PIPLI /427 /2024 () | |
| 583 | D-ABLAPL/32986/2024 | STATE OF ODISHA RASMI RANJAN MOHANTY VS | BIBHUTI BHUSAN ROUT VS | // AUL /551 /2024 () | |
| 584 | D-ABLAPL/32987/2024 | STATE OF ODISHA CHAGALI @ DIBAKAR SAHOO VS | ADITI HOTA VS | // HANDAPA /66 /2016 () | |
| 585 | D-ABLAPL/32995/2024 | STATE OF ODISHA SIRISH CHANDRA SAHANI VS | PRIYA RANJAN SINGH VS | // BARBIL /286 /2022 () | |
| 586 | D-ABLAPL/32999/2024 | STATE OF ODISHA MUNA HARIJAN VS | AMIT BISWAL VS | // NABARANGAPUR TOWN /325 /2024 () | |
| 587 | D-ABLAPL/33005/2024 | STATE OF ODISHA SK. FAYAZ ALLI VS | MADAN SUNDAR BEHERA VS | // KISSANNAGAR PS /155 /2023 () | |
| 588 | D-ABLAPL/33008/2024 | STATE OF ODISHA UMAKANTA MOHAPATRA VS | DEEPAK RANJAN PARIDA VS | // BHADRAK TOWN /671 /2024 () | |
| 589 | D-ABLAPL/33009/2024 | STATE OF ODISHA AMOD KUMAR @ AMOD GUPTA VS STATE OF ODISHA | KULDEEP MOHANTY VS | // BRAHMANITARANG /276 /2024 () // | |

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| 590 | D-ABLAPL/33012/2024 | SUBHAKANTA BEHERA @ BENGA VS STATE OF ODISHA | ANIRUDHA DAS VS | DHENKANAL SADAR /829 /2024 () // | |
| 591 | D-ABLAPL/33014/2024 | MD.ISMAIL VS STATE OF ODISHA | ANIRUDHA DAS VS | POTTANGI /34 /2023 () // | |
| 592 | D-ABLAPL/33018/2024 | DILLIP KUMAR DAS VS STATE OF ODISHA | SAMIM AKTAR VS | NIKIRAI /331 /2024 () // | |
| 593 | D-ABLAPL/33020/2024 | ASIT KUMR DAS VS STATE OF ODISHA | SANJEEB KUMAR DAS VS | JAGATSINGPUR /1033 /2024 () // | |
| 594 | D-ABLAPL/33021/2024 | AJIT PRAJAPATI VS STATE OF ODISHA | KANANBALA ROY CHOUDHURY VS | BIRMITRAPUR /271 /2024 () // | |
| 595 | D-ABLAPL/33025/2024 | RAMA CHANDRA PRADHAN @ RAMA CH. PRADHAN VS STATE OF ODISHA | ASWINI KUMAR MISHRA VS | NAYAGARH /262 /2024 () // | |
| 596 | D-ABLAPL/33027/2024 | VIKASH BADHAN VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | JHARSUGUDA /607 /2024 () // | |
| 597 | D-ABLAPL/33028/2024 | ARCHHANA BADHAN VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | JHARSUGUDA /607 /2024 () // | |
| 598 | D-ABLAPL/33029/2024 | NIRAKARA SUNDARAY VS STATE OF ODISHA | HIMANSHU SEKHARA MISHRA VS | KHURDA SADAR /96 /2024 () // | |
| 599 | D-ABLAPL/33032/2024 | PRASANA KANHAR VS STATE OF ODISHA | AMITAV TRIPATHY VS | HARABHANGA /101 /2024 () // | |
| 600 | D-ABLAPL/33034/2024 | KAILASH GURU VS STATE OF ODISHA | AMITAV TRIPATHY VS | SARANAKUL /27 /2009 () // | |
| 601 | D-ABLAPL/33035/2024 | MANIA MALIK @ SARBESWAR MALIK | DEEPAK KU SAHOO | RAJNAGAR /357 /2022 | |

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|-----|---------------------|-----------------------------------|-------------------------|--------------------------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 602 | D-ABLAPL/33036/2024 | KAMU KHILLO @ KOMA KHILLA | SUDHANSU SEKHAR DASH | CHITRAKONDA /71 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 603 | D-ABLAPL/33038/2024 | PRAKASH SAHU | AKSHAYA KUMAR BISOI | TANGI (KHURDA) /712 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 604 | D-ABLAPL/33044/2024 | KARUNA HARIJAN | SUBODH KUMAR MOHANTY | LANJIGARH /96 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 605 | D-ABLAPL/33046/2024 | PRADYUMNA KUMAR JENA | AVIRAM PATRA | KENDRAPARA /230 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 606 | D-ABLAPL/33048/2024 | RAJESH MINZ | KARUNAKAR NAYAK | KUTRA /157 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 607 | D-ABLAPL/33052/2024 | TARINI KUMAR PATNAIK@ALOK PATNAIK | BINDUSAR SUBUDHI | PANIKOILI /418 /2024 | AOR20220002374C202400007 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 608 | D-ABLAPL/33053/2024 | SUBHAM SEKHAR PADHI @SUBHAM PADHI | JUDHISTHIR SAHOO | BAIDYANATHPUR /415 /2024 | AOD20220003315C202400039 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 609 | D-ABLAPL/33054/2024 | PUSPALATA BARIK | SAKTI PRASAD DAS | INFOVALLY UPD BHUBANESWAR /242 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 610 | D-ABLAPL/33057/2024 | MANARANJAN SABATA | SAIBRATA RATH | BERHAMPUR TOWN /297 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 611 | D-ABLAPL/33058/2024 | DIBAKAR NAYAK | ARUN KUMAR BEHERA | TALASARI MARINE /95 /2021 | AOR20220003422C202400087 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 612 | D-ABLAPL/33060/2024 | NABINA SAHOO | ARJUNA CHARANA BEHERA | LALBAG /210 /2024 | |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|-----------------------------|---|-------------|
| 613 | D-ABLAPL/33062/2024 | STATE OF ODISHA LAXMI PARIDA VS | BIDYADHAR MANSING VS | // GONDIA /314 /2024 () | |
| 614 | D-ABLAPL/33063/2024 | STATE OF ODISHA JULI SINGH VS | RAJIB LOCHAN PATTNAIK VS | // JAGATSINGPUR /934 /2024 () | |
| 615 | D-ABLAPL/33065/2024 | STATE OF ODISHA BADAL DEURI VS | ASHOK KUMAR JENA VS | // TIGIRIA /191 /2024 () | |
| 616 | D-ABLAPL/33067/2024 | STATE OF ODISHA LALITA MOHAN DAS VS | MANA MOHAN PATTANAYAK VS | // BERHAMPUR TOWN /314 /2024 () | |
| 617 | D-ABLAPL/33078/2024 | STATE OF ODISHA JAGEN BINDHANI VS | BHABANI SANKAR DAS VS | // BHOGRAI /341 /2024 () | |
| 618 | D-ABLAPL/33084/2024 | STATE OF ODISHA KANHU CHARAN PANIGRAHY VS | BYOMAKESH TRIPATHY VS | // / /0 () | |
| 619 | D-ABLAPL/33088/2024 | STATE OF ODISHA TARENI PRASAD PADHI VS | BYOMAKESH TRIPATHY VS | // / /0 () | |
| 620 | D-ABLAPL/33090/2024 | STATE OF ODISHA RAJESH SAHU @ RAJESH KUMAR SAHOO VS | BIKASH KUMAR KUND VS | // BANAPUR P.S. /349 /2024 () | |
| 621 | D-ABLAPL/33096/2024 | STATE OF ODISHA TRIPATI DALEI VS | BIJOY SWAROOP NANDA VS | // BOIPARIGUDA /225 /2024 () | |
| 622 | D-ABLAPL/33097/2024 | STATE OF ODISHA HARUN KACHHAP VS | GAGAN BIHARI SINGH VS | // BISRA /177 /2024 () | |
| 623 | D-ABLAPL/33098/2024 | STATE OF ODISHA KUNU RANA @ KUMAR RANA VS STATE OF ODISHA | GAGAN BIHARI SINGH VS | // KANTABANJI /410 /2024 () // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----------|--------------------------|---|--------------------------------|-------------------------------------|--------------------|
| 624 | D-ABLAPL/33099/2024 | JITU @ JITENDRA ROUT VS STATE OF ODISHA | BIBHUTI KESHARI BISWAL VS | JUDUM /125 /2024 () // | |
| 625 | D-ABLAPL/33101/2024 | RASHMIRANI MOHAPATRA VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | GUNUPUR /78 /2023 () // | |
| 626 | D-ABLAPL/33102/2024 | SANA @ ASHOK KUMAR BARIK VS STATE OF ODISHA | ROHIT RANJAN RAY VS | BEGUNIA P.S. /303 /2024 () // | |
| 627 | D-ABLAPL/33103/2024 | MADHU NAIK VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | PATNAGARH /335 /2024 () // | |
| 628 | D-ABLAPL/33104/2024 | RUDRA NAG @ NIKHIL NAG VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | TUSRA /299 /2024 () // | |
| 629 | D-ABLAPL/33106/2024 | DHUBLE PUNJI @ DHUBALESWAR PUNJI VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | LATHOR /236 /2024 () // | |
| 630 | D-ABLAPL/33107/2024 | GODABARISH MOHANTY VS STATE OF ODISHA | RAMAKANTA SARANGI VS | BEGUNIA P.S. /294 /2024 () // | |
| 631 | D-ABLAPL/33108/2024 | RAJESH KAMILA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BALIAPANDA /168 /2024 () // | |
| 632 | D-ABLAPL/33111/2024 | KANDAN HANSDAH @ KANDAN HANSDA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BADSAHI /261 /2024 () // | |
| 633 | D-ABLAPL/33115/2024 | PADU CHALAN VS STATE OF ODISHA | MANOJ KUMAR PANDA VS | / /0 () // | |
| 634 | D-ABLAPL/33117/2024 | ASHOK KUMAR SAHOO VS STATE OF ODISHA | MANORANJAN MISHRA VS | / /0 () // | |
| 635 | D-ABLAPL/33119/2024 | TUKU @ BRAHMANANDA SAHOO | PRADIPTA BEURA | BARAMBA /216 /2024 | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|-------------------------|--------------------------|-------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 636 | D-ABLAPL/33120/2024 | AKHAY SAHU @ AKSHAYA KUMAR SAHOO | BINAYA BHUSAN ROUTRAY | GONDIA /335 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 637 | D-ABLAPL/33121/2024 | SUDAM MANDAL | PRANAB KUMAR DAS | MALKANGIRI /363 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 638 | D-ABLAPL/33122/2024 | RINKU @ TIPU DAS | PRADIPTA BEURA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 639 | D-ABLAPL/33127/2024 | DEEPAK KUMAR MOHANTY | SUKANTA KUMAR NAYAK (2) | BHADRAK TOWN /665 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 640 | D-ABLAPL/33128/2024 | PRAMOD NAYAK | SAPAN KUMAR LENKA | BOLAGARH P.S. /255 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 641 | D-ABLAPL/33132/2024 | BIJAY KUMAR ARISAL | SANJIB KUMAR BHANJADEO | KHURDA SADAR /232 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 642 | D-ABLAPL/33134/2024 | PRAMOD KUMAR PATTANAIAK @ BIDESHI PATTANAIAK | KYADEBA BEHERA | BOLANGIR TOWN /220 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 643 | D-ABLAPL/33135/2024 | LALA ROUT | JNYANANANDA PANDA | JAIPATNA /190 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 644 | D-ABLAPL/33136/2024 | HRUSIKESH SWAIN | PRADIPTA BEURA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 645 | D-ABLAPL/33139/2024 | PANDU @ GOBIND PRADHAN | BHARAT BHUSAN ROUTRAY | BANTALA /67 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 646 | D-ABLAPL/33140/2024 | FAKIR RANA @ MAHAPATRA | SANJIB KUMAR BHANJADEO | BANAPUR P.S. /101 /2004 | |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|------------------------------|--|-------------|
| 647 | D-ABLAPL/33151/2024 | STATE OF ODISHA NIJAM @ NIZZAM KHAN VS | ACHYUTANANDA PATTANAIK VS | // BOLAGARH P.S. /246 /2024 () | |
| 648 | D-ABLAPL/33156/2024 | STATE OF ODISHA BHOLASANKAR PRADHAN VS | ACHYUTANANDA PATTANAIK VS | // KHALLIKOTE /842 /2024 () | |
| 649 | D-ABLAPL/33158/2024 | STATE OF ODISHA PRASANNA OJHA VS | RABI NARAYAN MOHANTY VS | // BHARATPUR PS /668 /2024 () | |
| 650 | D-ABLAPL/33159/2024 | STATE OF ODISHA UMESH HILAL @ HIAL VS | SATYABRATA DASH VS | // RAYAGADA TOWN /179 /2023 () | |
| 651 | D-ABLAPL/33162/2024 | STATE OF ODISHA SURENDRA SWAIN VS | PRAVASH CHANDRA JENA VS | // KHUNTUNI /203 /2024 () | |
| 652 | D-ABLAPL/33166/2024 | STATE OF ODISHA RAJESH KUMAR MOHAPATRA @ SIKUN VS | BIDESHI KUMAR GHADAI VS | // BALICHANDRAPUR /444 /2024 () | |
| 653 | D-ABLAPL/33167/2024 | STATE OF ODISHA ASHOK PODDAR VS | DIPTI REKHA PANDA VS | // KUTRA /79 /2024 () | |
| 654 | D-ABLAPL/33169/2024 | STATE OF ODISHA SRIKANTA SAHOO VS | PRAVASH CHANDRA JENA VS | // KHUNTUNI /203 /2024 () | |
| 655 | D-ABLAPL/33170/2024 | STATE OF ODISHA BRAJA DAS @ BRAJA KISHORE DAS VS | SURYAKANTA DASH VS | // BANKI /363 /2024 () | |
| 656 | D-ABLAPL/33172/2024 | STATE OF ODISHA BHAGABAN SWAIN VS | PRAVASH CHANDRA JENA VS | // KHUNTUNI /203 /2024 () | |
| 657 | D-ABLAPL/33176/2024 | STATE OF ODISHA ABHIMANYU SAHU VS STATE OF ODISHA | ARUN KUMAR DAS VS | // BADABAZAR /278 /2024 () // | |

ORISSA HIGH COURT

MISC CASES FILED on :04/11/2024

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|---------------------------------------|--|---|----------------------|
| 1 | D-GUAP/11469/2024 GUAP/5/2024 | MULIA MOHARANA MP | ASHOK DAS | 24/2024 |
| 2 | D-GUAP/11469/2024 GUAP/5/2024 | MULIA MOHARANA MP | ASHOK DAS | 25/2024 |
| 3 | D-RFA/19/2010 RFA/19/2010 | PRITHWIPAL SINGHDEO MP | M/S.B.K.MOHANTY | 36/2024 |
| 4 | D-CRLLP/33043/2024 CRLLP/ / | STATE OF ODISHA MP | SANGRAM DAS, S.C.VIGLANCE | 52/2024 |
| 5 | D-ELPET/30916/2024 ELPET/12/2024 | GIRIRAJ SINGH MAJHI MP | SURYANSHI SRIVASTAVA | 80/2024 |
| 6 | D-ELPET/30373/2024 ELPET/21/2024 | SAMARENDRA MISHRA MP | M/S.DURGA PRASAD NANDA,GOPAL AGARWAL | 81/2024 |
| 7 | D-ELPET/30914/2024 ELPET/20/2024 | SAROJ KUMAR MEHER MP | SURYANSHI SRIVASTAVA | 82/2024 |
| 8 | D-TRPCRL/33118/2024 TRPCRL/ / | BIBEKANANDA BEHERA MP | PRASANTA KUMAR NANDA | 83/2024 |
| 9 | D-MSA/46530/2024 MSA/ / | M/S. KESHARI ESTATES PVT. LTD., BBSR MP | SUDEEP KUMAR SARANGI | 102/2024 |
| 10 | D-JCRLA/146/2023 JCRLA/146/2023 | BULU PATRA MP | CHITTARANJAN SAHU | 223/2024 |
| 11 | D-JCRLA/43/2023 JCRLA/43/2023 | TEKERA MAJHI MP | ADV. | 224/2024 |
| 12 | D-JCRLA/129/2023 JCRLA/129/2023 | BINOD DAS@BAGHA MP | BIJAYALAXMI TRIPATHY | 225/2024 |
| 13 | D-TRP(C)/46212/2024 TRP(C)/ / | TAPASWINI PAL MP | ABESH KAMAL | 360/2024 |
| 14 | D-TRP(C)/16785/2024 TRP(C)/99/2024 | SURESH CHANDRA SAHOO MP | PUSPAMITRA MOHAPATRA | 361/2024 |
| 15 | D-TRP(C)/46462/2024 TRP(C)/ / | MONALISHA MAHAPATRA MP | GAGAN BIHARI SINGH | 362/2024 |
| 16 | D-TRP(C)/46552/2024 TRP(C)/ / | OJASWINI@NIRA SAHU MP | RAKESH KUMAR DAS | 363/2024 |
| 17 | D-RPFAM/46294/2024 RPFAM/ / | NARENDRA SAHOO MP | PRANAB RANJAN CHHATOI | 470/2024 |
| 18 | D-RPFAM/43961/2024 RPFAM/311/2024 | RABI SANKAR NAYAK MP | MANA MOHAN PATTANAİK | 471/2024 |
| 19 | D-RPFAM/46504/2024 RPFAM/ / | BENAJIR NISHA MP | BISMAY RAY | 472/2024 |
| 20 | D-MATA/432/2023 MATA/432/2023 | DEBENDRANATH BAGHSINGH MP | PRASANTA KUMAR SAHOO | 493/2024 |
| 21 | D-CMAPL/46324/2024 CMAPL/ / | BHAGIRATHI DAS MP | ALOK KUMAR MOHANTY | 550/2024 |
| 22 | D-CMAPL/46517/2024 CMAPL/ / | SWAYANGSIDHA DAS MP | SUDEEP KUMAR SARANGI | 551/2024 |
| 23 | D-CMAPL/46550/2024 CMAPL/ / | DINAMANI GIRI MP | SHAKTI PRASAD DAS | 552/2024 |
| 24 | D-FAO/46292/2024 FAO/ / | MANAGER(T.P CELL), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK MP | SURANJAN BHARDASUTTACK | 943/2024 |
| 25 | D-FAO/46291/2024 FAO/ / | SATYANARAYAN PARIDA MP | ALOK KUMAR DAS | 944/2024 |
| 26 | D-FAO/40077/2024 | D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK | PRASANTA KUMAR MAHALI | |

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|----|--|---|--|-----------|
| | FAO/445/2024 | MP | | 945/2024 |
| 27 | D-FAO/46370/2024 FAO/ / | MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE COMPANY LTD., BBSR MP | | 946/2024 |
| 28 | D-FAO/46413/2024 FAO/ / | MANAGER, LEGAL, CHOLA MS GENERAL INSURANCE CO.LTD., BBSR MP | | 947/2024 |
| 29 | D-FAO/46419/2024 FAO/ / | MANAGER, LEGAL, CHOLA MS GENERAL INSURANCE CO.LTD., BBSR MP | | 948/2024 |
| 30 | D-SA/66/1996 SA/66/1996 | PABIYA MP | M/S.L.PANGARI | 993/2024 |
| 31 | D-SA/66/1996 SA/66/1996 | PABIYA MP | M/S.L.PANGARI | 994/2024 |
| 32 | D-SA/66/1996 SA/66/1996 | PABIYA MP | M/S.L.PANGARI | 995/2024 |
| 33 | D-SA/66/1996 SA/66/1996 | PABIYA MP | M/S.L.PANGARI | 996/2024 |
| 34 | D-CRLREV/32919/2024 CRLREV/ / | BIRANCHI NARAYAN SAHOO MP | ANUGRAHA NARAYAN SAMANTRAY | 1026/2024 |
| 35 | D-CRLREV/32919/2024 CRLREV/ / | BIRANCHI NARAYAN SAHOO MP | ANUGRAHA NARAYAN SAMANTRAY | 1027/2024 |
| 36 | D-CRLREV/32894/2024 CRLREV/ / | PRASANTA KUMAR PARIJA MP | GOURI MOHAN RATH | 1028/2024 |
| 37 | D-CRLREV/19156/2024 CRLREV/306/2024 | TAPAS KUMAR MAHANTA MP | KARUNAKAR NAYAK | 1029/2024 |
| 38 | D-CRLREV/32990/2024 CRLREV/ / | LALU SAHOO MP | BISWARANJAN DALAI | 1030/2024 |
| 39 | D-CRLREV/30711/2024 CRLREV/ / | ASWINI KUMAR DASH MP | | 1031/2024 |
| 40 | D-CRLREV/33017/2024 CRLREV/ / | B.JAGADISWAR RAO MP | TIRTH KUMAR SAHU | 1032/2024 |
| 41 | D-CRLREV/33017/2024 CRLREV/ / | B.JAGADISWAR RAO MP | TIRTH KUMAR SAHU | 1033/2024 |
| 42 | D-CRLREV/33037/2024 CRLREV/ / | R.VENKAT RAMANAN @ R. VANKET RAMANAN MP | DHIRENDRA KUMAR MOHAPATRA | 1034/2024 |
| 43 | D-CRLREV/33045/2024 CRLREV/ / | R.VENKAT RAMANAN @ R. VANKET RAMANAN MP | DHIRENDRA KUMAR MOHAPATRA | 1035/2024 |
| 44 | D-RSA/236/2002 RSA/236/2002 | PRAVAKAR PADHI MP | M/S. P.K.ROUTRAY,PRAKASH RANJAN BARIK,A.ROUTRAY,J.BHUYAN | 1257/2024 |
| 45 | D-RSA/236/2002 RSA/236/2002 | PRAVAKAR PADHI MP | M/S. P.K.ROUTRAY,PRAKASH RANJAN BARIK,A.ROUTRAY,J.BHUYAN | 1258/2024 |
| 46 | D-RSA/236/2002 RSA/236/2002 | PRAVAKAR PADHI MP | M/S. P.K.ROUTRAY,PRAKASH RANJAN BARIK,A.ROUTRAY,J.BHUYAN | 1259/2024 |
| 47 | D-RSA/46326/2024 RSA/ / | SABITRI PRADHAN MP | AMIT PRASAD BOSE | 1260/2024 |
| 48 | D-RSA/45440/2024 RSA/ / | MURALIDHAR SAMAL MP | SARAT CHANDRA SAMAL | 1261/2024 |
| 49 | D-RSA/225/2020 RSA/225/2020 | SAJUMAN BIBI MP | BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C. | 1262/2024 |
| 50 | D-RSA/46450/2024 RSA/ / | KUSUMA SAHOO MP | LAKSHMAN MISHRA | 1263/2024 |
| 51 | D-RSA/46473/2024 RSA/ / | GRAM VIKAS, GANJAM MP | BIGYAN KUMAR SHARMA | 1264/2024 |
| 52 | D-CMP/46386/2024 CMP/ / | SUDIPTA KUMAR DASH MP | AMIT PRASAD BOSE | 1316/2024 |
| 53 | D-CMP/46442/2024 CMP/ / | BANDANA DEBATA MP | ABINASH ROUTRAY | 1317/2024 |
| 54 | D-CMP/46454/2024 CMP/ / | SANJAY VIRJI PALAN@SANJAY PALAN MP | AMIT PRASAD BOSE | 1318/2024 |
| 55 | D-CMP/42775/2024 CMP/ / | DILIP KUMAR PAL MP | MANOJ KUMAR MOHANTY | 1319/2024 |
| 56 | D-CMP/46534/2024 CMP/ / | ANWAR ALI MP | PABITRA KUMAR NAYAK | 1320/2024 |
| 57 | D-CMP/46539/2024 CMP/ / | ABDUL WAHID MP | PABITRA KUMAR NAYAK | 1321/2024 |

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| 58 | D-BLAPL/32911/2024 BLAPL/ / | ALIVA DAS MP | DEBIDUTTA MOHAPATRA | 1426/2024 |
| 59 | D-BLAPL/13520/2024 BLAPL/4524/2024 | AMIYA MOHANTY@NIKIN MP | | 1427/2024 |
| 60 | D-BLAPL/1059/2024 BLAPL/194/2024 | PAPINI GOUDA MP | JYOTIRMAYA SAHOO | 1428/2024 |
| 61 | D-BLAPL/30259/2024 BLAPL/10289/2024 | MANASH @ DIPU SAHOO MP | SURYAKANTA DWIBEDI | 1429/2024 |
| 62 | D-BLAPL/31724/2024 BLAPL/10822/2024 | RAJENDRA PRADHAN MP | TAPAS KUMAR ACHARYA | 1430/2024 |
| 63 | D-BLAPL/350/2024 BLAPL/323/2024 | RAMA NARAYAN NAHAK @ GOLAKA MP | | 1431/2024 |
| 64 | D-BLAPL/28585/2024 BLAPL/9750/2024 | RAKESH DAS MP | | 1432/2024 |
| 65 | D-BLAPL/27261/2024 BLAPL/10480/2024 | KISHORE MARANDI MP | KRUSHNA CHANDRA MOHANTY | 1433/2024 |
| 66 | D-BLAPL/18306/2024 BLAPL/6289/2024 | SIMIYA GAMANGO MP | | 1434/2024 |
| 67 | D-ABLAPL/9852/2023 ABLAPL/9852/2023 | NANGULI DALEI MP | | 2417/2024 |
| 68 | D-ABLAPL/19046/2024 ABLAPL/6743/2024 | PRASANA KUMAR TANDI @ PRASAN MP | | 2418/2024 |
| 69 | D-ABLAPL/27300/2024 ABLAPL/10028/2024 | SURYAKANTA SENAPATI @ BABAN MP | | 2419/2024 |
| 70 | D-ABLAPL/20977/2024 ABLAPL/7530/2024 | PRAMODINI MAHARANA MP | | 2420/2024 |
| 71 | D-ABLAPL/18795/2019 ABLAPL/18795/2019 | ALIA BEGUM MP | | 2421/2024 |
| 72 | D-ABLAPL/29175/2024 ABLAPL/11002/2024 | KARPUR ROUT MP | | 2422/2024 |
| 73 | D-ABLAPL/19811/2024 ABLAPL/7684/2024 | PRASANTA KUMAR PRADHAN MP | | 2423/2024 |
| 74 | D-ABLAPL/5552/2024 ABLAPL/2228/2024 | ARUNA PATRA MP | | 2424/2024 |
| 75 | D-ABLAPL/23173/2024 ABLAPL/8540/2024 | SITU @ SOUBHAGYA NAYAK MP | | 2425/2024 |
| 76 | D-ABLAPL/28372/2024 ABLAPL/10439/2024 | BHALU SAHU MP | | 2426/2024 |
| 77 | D-ABLAPL/28264/2024 ABLAPL/10408/2024 | SK. SAJIRUDDIN MP | | 2427/2024 |
| 78 | D-ABLAPL/31124/2024 ABLAPL/11623/2024 | PRIYAMBHUJA BISWAL MP | | 2428/2024 |
| 79 | D-ABLAPL/29862/2024 ABLAPL/11077/2024 | MUSI @ MURSIDA BIBI MP | | 2429/2024 |
| 80 | D-ABLAPL/28686/2024 ABLAPL/10573/2024 | BAPU @ PANKAJ MAHAPATRA MP | | 2430/2024 |
| 81 | D-ABLAPL/31056/2024 ABLAPL/11576/2024 | AKHIL @ AKHILA BARIK MP | | 2431/2024 |
| 82 | D-ABLAPL/28754/2024 ABLAPL/10598/2024 | LIPUNA @ LIKUNA @ PABITRA KUMAR BASTIA MP | | 2432/2024 |
| 83 | D-ABLAPL/29393/2024 ABLAPL/10894/2024 | SANTOSH KUMAR BEHERA @ BABUNA MP | | 2433/2024 |
| 84 | D-ABLAPL/27421/2024 ABLAPL/10090/2024 | AINTHA BEHERA MP | | 2434/2024 |
| 85 | D-ABLAPL/29315/2024 ABLAPL/10858/2024 | SANTOSH SWAIN MP | | 2435/2024 |
| 86 | D-ABLAPL/25451/2024 ABLAPL/9316/2024 | BIBHUTI BHUSAN PANDA MP | | 2436/2024 |
| 87 | D-MACA/27842/2024 MACA/590/2024 | THE D.M.(T.P CELL) NEW INDIA ASSURANCE CO. LTD. MP | | 2594/2024 |
| 88 | D-MACA/46237/2024 MACA/ / | PRATIMA BEHERA MP | PRADEEP KUMAR MISHRA | 2595/2024 |
| 89 | D-MACA/46248/2024 | SHOBHA GUPTA | PRADEEP KUMAR MISHRA | |

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| | MACA/ / | MP | | 2596/2024 |
| 90 | D-MACA/46285/2024 | PADMASINI BHUE @ BHOI | JAGABANDHU SAHU | |
| | MACA/ / | MP | | 2597/2024 |
| 91 | D-MACA/46285/2024 | PADMASINI BHUE @ BHOI | JAGABANDHU SAHU | |
| | MACA/ / | MP | | 2598/2024 |
| 92 | D-MACA/45268/2024 | D.M., ORIENTAL INSURANCE CO.LTD., BARRAKANTA KUMAR MAHALI | | |
| | MACA/ / | MP | | 2599/2024 |
| 93 | D-MACA/46357/2024 | B.M., FUTURE GENERAL INDIA INSURANCE COMPANY LIMITED., BBSR | | |
| | MACA/ / | MP | | 2600/2024 |
| 94 | D-MACA/46360/2024 | M/S. ORIENTAL INSURANCE COMPANY LTD., MUKLAKKAN | | |
| | MACA/ / | MP | | 2601/2024 |
| 95 | D-MACA/45497/2024 | SANDHYARANI PRADHAN | JEEVANJYOTI MOHANTY | |
| | MACA/ / | MP | | 2602/2024 |
| 96 | D-MACA/45497/2024 | SANDHYARANI PRADHAN | JEEVANJYOTI MOHANTY | |
| | MACA/ / | MP | | 2603/2024 |
| 97 | D-MACA/46362/2024 | ORIENTAL INSURANCE COMPANY LTD., BIRGAMBI KHAN | | |
| | MACA/ / | MP | | 2604/2024 |
| 98 | D-MACA/46376/2024 | RELIANCE GENERAL INSURANCE CO. LTD., MDHARASTRA | | |
| | MACA/ / | MP | | 2605/2024 |
| 99 | D-MACA/46376/2024 | RELIANCE GENERAL INSURANCE CO. LTD., MDHARASTRA | | |
| | MACA/ / | MP | | 2606/2024 |
| 100 | D-MACA/46391/2024 | D.M., RELIANCE GENERAL INSURANCE CO.LTD., BBSR | | |
| | MACA/ / | MP | | 2607/2024 |
| 101 | D-MACA/46391/2024 | D.M., RELIANCE GENERAL INSURANCE CO.LTD., BBSR | | |
| | MACA/ / | MP | | 2608/2024 |
| 102 | D-MACA/46402/2024 | D.M., RELIANCE GENERAL INSURANCE CO.LTD., BBSR | | |
| | MACA/ / | MP | | 2609/2024 |
| 103 | D-MACA/46402/2024 | D.M., RELIANCE GENERAL INSURANCE CO.LTD., BBSR | | |
| | MACA/ / | MP | | 2610/2024 |
| 104 | D-MACA/46426/2024 | D.M., ORIENTAL INSURANCE CO.LTD., BARRAKANTA KUMAR MAHALI | | |
| | MACA/ / | MP | | 2611/2024 |
| 105 | D-MACA/46426/2024 | D.M., ORIENTAL INSURANCE CO.LTD., BARRAKANTA KUMAR MAHALI | | |
| | MACA/ / | MP | | 2612/2024 |
| 106 | D-MACA/46439/2024 | D.M., ORIENTAL INSURANCE CO.LTD., CUPRASKANTA KUMAR MAHALI | | |
| | MACA/ / | MP | | 2613/2024 |
| 107 | D-MACA/46439/2024 | D.M., ORIENTAL INSURANCE CO.LTD., CUPRASKANTA KUMAR MAHALI | | |
| | MACA/ / | MP | | 2614/2024 |
| 108 | D-MACA/46502/2024 | UMAKANT PADHAN | BIRANCHI NARAYAN RATH | |
| | MACA/ / | MP | | 2615/2024 |
| 109 | D-CRLA/32893/2024 | MANGILAL GORNA | MAHENDRA KUMAR SAHU | |
| | CRLA/ / | MP | | 2782/2024 |
| 110 | D-CRLA/32893/2024 | MANGILAL GORNA | MAHENDRA KUMAR SAHU | |
| | CRLA/ / | MP | | 2783/2024 |
| 111 | D-CRLA/32893/2024 | MANGILAL GORNA | MAHENDRA KUMAR SAHU | |
| | CRLA/ / | MP | | 2784/2024 |
| 112 | D-CRLA/819/2019 | DALLI @ SANDHYARANI GAGARAI | SOURA CH. MOHAPATRA | |
| | CRLA/819/2019 | MP | | 2785/2024 |
| 113 | D-CRLA/195/2006 | DILLIP@DILIP KU. | M/S.SANGAM KU.SAHOO | |
| | CRLA/195/2006 | MP | | 2786/2024 |
| 114 | D-CRLA/196/2006 | DILLIP@DILIP KUMAR | M/S.SANGAM KU.SAHOO | |
| | CRLA/196/2006 | MP | | 2787/2024 |
| 115 | D-CRLA/30813/2024 | KALIA @ KALANDI BISWAL | DEEPAK RANJAN PARIDA | |
| | CRLA/ / | MP | | 2788/2024 |
| 116 | D-CRLA/32993/2024 | ARJUNA SAHOO | PRASANNA KUMAR PANI | |
| | CRLA/ / | MP | | 2789/2024 |
| 117 | D-CRLA/32993/2024 | ARJUNA SAHOO | PRASANNA KUMAR PANI | |
| | CRLA/ / | MP | | 2790/2024 |
| 118 | D-CRLA/936/2023 | ANIL KUMAR MOHANTA | RAJENDRA KUMAR PANIGRAHI | |
| | CRLA/936/2023 | MP | | 2791/2024 |
| 119 | D-CRLA/23004/2024 | NARAYAN GOUDA | RAJENDRA N.ROUT | |
| | CRLA/802/2024 | MP | | 2792/2024 |
| 120 | D-CRLA/33031/2024 | MANTU@DEEPAK MALLIK | DEEPAK KU SAHOO | |
| | CRLA/ / | MP | | 2793/2024 |

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| 121 | D-CRLA/33031/2024 CRLA/ / | MANTU@DEEPAK MALLIK MP | DEEPAK KU SAHOO | 2794/2024 |
| 122 | D-CRLA/33059/2024 CRLA/ / | PRASANTA KUMAR SWAIN @ CHILLA MP | DEBIDUTTA MOHAPATRA | 2795/2024 |
| 123 | D-CRLA/33059/2024 CRLA/ / | PRASANTA KUMAR SWAIN @ CHILLA MP | DEBIDUTTA MOHAPATRA | 2796/2024 |
| 124 | D-CRLA/32989/2024 CRLA/ / | BIBHISAN BEHERA MP | LALITENDU MISHRA | 2797/2024 |
| 125 | D-CRLA/32989/2024 CRLA/ / | BIBHISAN BEHERA MP | LALITENDU MISHRA | 2798/2024 |
| 126 | D-CRLA/33085/2024 CRLA/ / | DOUPADI MOHANTY MP | JAYADEBA BEHERA | 2799/2024 |
| 127 | D-CRLA/171/2018 CRLA/171/2018 | SIBARAM BISWAL MP | M/S.RAJIB BIHARI MISHRA, BIKRAM CHANDRA GHADEI | 2800/2024 |
| 128 | D-CRLA/33177/2024 CRLA/ / | SHAKTI NAIK MP | AMBIKA PRASAD RAY | 2801/2024 |
| 129 | D-CRLA/33177/2024 CRLA/ / | SHAKTI NAIK MP | AMBIKA PRASAD RAY | 2802/2024 |
| 130 | D-CRLA/33177/2024 CRLA/ / | SHAKTI NAIK MP | AMBIKA PRASAD RAY | 2803/2024 |
| 131 | D-CRLA/33184/2024 CRLA/ / | G.SIMANCHAL PATRA MP | LAMBODOR ACHARI | 2804/2024 |
| 132 | D-CRLA/33184/2024 CRLA/ / | G.SIMANCHAL PATRA MP | LAMBODOR ACHARI | 2805/2024 |
| 133 | D-CRLMC/15845/2024 CRLMC/2076/2024 | HAPIN @ GOBINDA KHATUA MP | PRAVAT RANJAN SUTAR | 2915/2024 |
| 134 | D-CRLMC/32918/2024 CRLMC/ / | BIKASH SAHU MP | S.SRICHANDAN | 2916/2024 |
| 135 | D-CRLMC/32138/2024 CRLMC/ / | BRAHMANANDA SETHI MP | NIRAJ KUMAR SETHI | 2917/2024 |
| 136 | D-CRLMC/32985/2024 CRLMC/ / | LAXMIDHAR BHUYAN MP | PRANAB KUMAR SAMANTRAY | 2918/2024 |
| 137 | D-CRLMC/33003/2024 CRLMC/ / | JAGAN @ JAGANNATH SWAIN MOHAPATRA MP | RIYA RANJAN SINGH | 2919/2024 |
| 138 | D-CRLMC/33011/2024 CRLMC/ / | SOMANATH SAHU @ SUMANATH SAHU MP | JUGALA KISHORE PANDA | 2920/2024 |
| 139 | D-CRLMC/33013/2024 CRLMC/ / | SIBA SHANKAR DASH @ SIVA @ PINTU MP | HARIPAD MOHANTY | 2921/2024 |
| 140 | D-CRLMC/9941/2024 CRLMC/1214/2024 | GATIKRUSHNA SAHU MP | NIBEDITA MOHANY | 2922/2024 |
| 141 | D-CRLMC/33066/2024 CRLMC/ / | JAGAN @ JAGANNATH SWAIN MOHAPATRA MP | RIYA RANJAN SINGH | 2923/2024 |
| 142 | D-CRLMC/33070/2024 CRLMC/ / | BINAY BOHIDAR MP | BIJAYA KUMAR RAGADA | 2924/2024 |
| 143 | D-CRLMC/33100/2024 CRLMC/ / | BHAGABAN PADHAN MP | SURYAKANTA DWIBEDI | 2925/2024 |
| 144 | D-CRLMC/33105/2024 CRLMC/ / | SOUBHAGYA PATRA MP | SURYAKANTA DWIBEDI | 2926/2024 |
| 145 | D-CRLMC/33126/2024 CRLMC/ / | SUBRATA KUMAR NAYAK MP | BHAWANI SANKAR PANIGRAHI | 2927/2024 |
| 146 | D-CRLMC/33130/2024 CRLMC/ / | SUBRATA KUMAR NAYAK MP | BHAWANI SANKAR PANIGRAHI | 2928/2024 |
| 147 | D-CRLMC/33133/2024 CRLMC/ / | KARTIKA LAMA @ BAHADUR MP | BHARAT BHUSAN ROURAY | 2929/2024 |
| 148 | D-CRLMC/33138/2024 CRLMC/ / | SUBRATA KUMAR NAYAK MP | BHAWANI SANKAR PANIGRAHI | 2930/2024 |
| 149 | D-CRLMC/33142/2024 CRLMC/ / | KARTIKA LAMA @ BAHADUR MP | BHARAT BHUSAN ROURAY | 2931/2024 |
| 150 | D-CRLMC/33153/2024 CRLMC/ / | ABHAYA KUMAR SAHOO MP | DIPTI RANJAN MOHAPATRA | 2932/2024 |
| 151 | D-CRLMC/33174/2024 CRLMC/ / | PRASHANTA KUMAR DASH MP | RAJJEET ROY | 2933/2024 |
| 152 | D-CRLMC/33178/2024 | DR.SIMANTA RANJAN SWAIN @ SRIMANTAN MP | ANJAN KUMAR PAUL | |

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| | CRLMC/ / | MP | | 2934/2024 |
| 153 | D-CRLMC/33180/2024 | GADADHAR PANDA | PUNAM NAIK | |
| | CRLMC/ / | MP | | 2935/2024 |
| 154 | D-CRLMC/33183/2024 | SUDHAKAR GHOSH | SANJAY KUMAR DAS | |
| | CRLMC/ / | MP | | 2936/2024 |
| 155 | D-WA/46229/2024 | DIKESWARI MAJHI | SUDEEP KUMAR SARANGI | |
| | WA/2994/2024 | MP | | 7860/2024 |
| 156 | D-WA/43922/2024 | RAMAKANTA MISHRA | DAYANIDHI MISHRA | |
| | WA/ / | MP | | 7861/2024 |
| 157 | D-WA/46263/2024 | JUNIOR ENGINEER, ELECTRICAL REAMAI | PRASANTA BEHERA | |
| | WA/ / | MP | | 7862/2024 |
| 158 | D-WA/46263/2024 | JUNIOR ENGINEER, ELECTRICAL REAMAI | PRASANTA BEHERA | |
| | WA/ / | MP | | 7863/2024 |
| 159 | D-WA/46234/2024 | STATE OF ODISHA | SANGRAM KESHARI JENA,A.G.A | |
| | WA/ / | MP | | 7864/2024 |
| 160 | D-WA/46234/2024 | STATE OF ODISHA | SANGRAM KESHARI JENA,A.G.A | |
| | WA/ / | MP | | 7865/2024 |
| 161 | D-WA/46235/2024 | STATE OF ODISHA | SANGRAM JENA,A.G.A | |
| | WA/ / | MP | | 7866/2024 |
| 162 | D-WA/46235/2024 | STATE OF ODISHA | SANGRAM JENA,A.G.A | |
| | WA/ / | MP | | 7867/2024 |
| 163 | D-WA/46235/2024 | STATE OF ODISHA | SANGRAM JENA,A.G.A | |
| | WA/ / | MP | | 7868/2024 |
| 164 | D-WA/46236/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 7869/2024 |
| 165 | D-WA/46236/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 7870/2024 |
| 166 | D-WA/46236/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 7871/2024 |
| 167 | D-WA/46204/2024 | STATE OF ODISHA | LALATENDU SAMANTARAY, A.G.A. | |
| | WA/ / | MP | | 7872/2024 |
| 168 | D-WA/46204/2024 | STATE OF ODISHA | LALATENDU SAMANTARAY, A.G.A. | |
| | WA/ / | MP | | 7873/2024 |
| 169 | D-WA/46204/2024 | STATE OF ODISHA | LALATENDU SAMANTARAY, A.G.A. | |
| | WA/ / | MP | | 7874/2024 |
| 170 | D-WA/46238/2024 | STATE OF ODISHA | SANGRAM JENA,A.G.A | |
| | WA/ / | MP | | 7875/2024 |
| 171 | D-WA/46238/2024 | STATE OF ODISHA | SANGRAM JENA,A.G.A | |
| | WA/ / | MP | | 7876/2024 |
| 172 | D-WA/46238/2024 | STATE OF ODISHA | SANGRAM JENA,A.G.A | |
| | WA/ / | MP | | 7877/2024 |
| 173 | D-WA/46205/2024 | STATE OF ODISHA | PURNA CHANDRA DAS, A.S.C. | |
| | WA/ / | MP | | 7878/2024 |
| 174 | D-WA/46205/2024 | STATE OF ODISHA | PURNA CHANDRA DAS, A.S.C. | |
| | WA/ / | MP | | 7879/2024 |
| 175 | D-WA/46205/2024 | STATE OF ODISHA | PURNA CHANDRA DAS, A.S.C. | |
| | WA/ / | MP | | 7880/2024 |
| 176 | D-WA/46239/2024 | STATE OF ODISHA | SANGRAM JENA,A.G.A | |
| | WA/ / | MP | | 7881/2024 |
| 177 | D-WA/46239/2024 | STATE OF ODISHA | SANGRAM JENA,A.G.A | |
| | WA/ / | MP | | 7882/2024 |
| 178 | D-WA/46239/2024 | STATE OF ODISHA | SANGRAM JENA,A.G.A | |
| | WA/ / | MP | | 7883/2024 |
| 179 | D-WA/46206/2024 | STATE OF ODISHA | SASWAT DAS, A.G.A. | |
| | WA/ / | MP | | 7884/2024 |
| 180 | D-WA/46206/2024 | STATE OF ODISHA | SASWAT DAS, A.G.A. | |
| | WA/ / | MP | | 7885/2024 |
| 181 | D-WA/46206/2024 | STATE OF ODISHA | SASWAT DAS, A.G.A. | |
| | WA/ / | MP | | 7886/2024 |
| 182 | D-WA/46207/2024 | STATE OF ODISHA | SASWAT DAS, A.G.A. | |
| | WA/ / | MP | | 7887/2024 |
| 183 | D-WA/46207/2024 | STATE OF ODISHA | SASWAT DAS, A.G.A. | |
| | WA/ / | MP | | 7888/2024 |

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| 184 | D-WA/46207/2024 WA/ / | STATE OF ODISHA MP | SASWAT DAS, A.G.A. | 7889/2024 |
| 185 | D-WA/46242/2024 WA/ / | STATE OF ODISHA MP | SANGRAM JENA,A.G.A | 7890/2024 |
| 186 | D-WA/46242/2024 WA/ / | STATE OF ODISHA MP | SANGRAM JENA,A.G.A | 7891/2024 |
| 187 | D-WA/46242/2024 WA/ / | STATE OF ODISHA MP | SANGRAM JENA,A.G.A | 7892/2024 |
| 188 | D-WA/46209/2024 WA/ / | STATE OF ODISHA MP | SASWAT DAS, A.G.A. | 7893/2024 |
| 189 | D-WA/46209/2024 WA/ / | STATE OF ODISHA MP | SASWAT DAS, A.G.A. | 7894/2024 |
| 190 | D-WA/46209/2024 WA/ / | STATE OF ODISHA MP | SASWAT DAS, A.G.A. | 7895/2024 |
| 191 | D-WA/46210/2024 WA/ / | STATE OF ODISHA MP | SANGRAM JENA, A.G.A. | 7896/2024 |
| 192 | D-WA/46210/2024 WA/ / | STATE OF ODISHA MP | SANGRAM JENA, A.G.A. | 7897/2024 |
| 193 | D-WA/46210/2024 WA/ / | STATE OF ODISHA MP | SANGRAM JENA, A.G.A. | 7898/2024 |
| 194 | D-WA/46243/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 7899/2024 |
| 195 | D-WA/46243/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 7900/2024 |
| 196 | D-WA/46243/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 7901/2024 |
| 197 | D-WA/46244/2024 WA/ / | STATE OF ODISHA MP | JYOTI PRAKASH PATNAIK,A.G.A | 7902/2024 |
| 198 | D-WA/46244/2024 WA/ / | STATE OF ODISHA MP | JYOTI PRAKASH PATNAIK,A.G.A | 7903/2024 |
| 199 | D-WA/46244/2024 WA/ / | STATE OF ODISHA MP | JYOTI PRAKASH PATNAIK,A.G.A | 7904/2024 |
| 200 | D-WA/46211/2024 WA/ / | STATE OF ODISHA MP | BIPLAB MOHANTY, A.G.A. | 7905/2024 |
| 201 | D-WA/46211/2024 WA/ / | STATE OF ODISHA MP | BIPLAB MOHANTY, A.G.A. | 7906/2024 |
| 202 | D-WA/46211/2024 WA/ / | STATE OF ODISHA MP | BIPLAB MOHANTY, A.G.A. | 7907/2024 |
| 203 | D-WA/46214/2024 WA/ / | STATE OF ODISHA MP | MALAYA KETAN BALABANTARAY, A.G.A. | 7908/2024 |
| 204 | D-WA/46214/2024 WA/ / | STATE OF ODISHA MP | MALAYA KETAN BALABANTARAY, A.G.A. | 7909/2024 |
| 205 | D-WA/46214/2024 WA/ / | STATE OF ODISHA MP | MALAYA KETAN BALABANTARAY, A.G.A. | 7910/2024 |
| 206 | D-WA/46246/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 7911/2024 |
| 207 | D-WA/46246/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 7912/2024 |
| 208 | D-WA/46246/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 7913/2024 |
| 209 | D-WA/46247/2024 WA/ / | STATE OF ODISHA MP | JYOTI PRAKASH PATNAIK,A.G.A | 7914/2024 |
| 210 | D-WA/46247/2024 WA/ / | STATE OF ODISHA MP | JYOTI PRAKASH PATNAIK,A.G.A | 7915/2024 |
| 211 | D-WA/46247/2024 WA/ / | STATE OF ODISHA MP | JYOTI PRAKASH PATNAIK,A.G.A | 7916/2024 |
| 212 | D-WA/46215/2024 WA/ / | STATE OF ODISHA MP | SURYA NARAYAN PATTANAIAK, A.G.A. | 7917/2024 |
| 213 | D-WA/46215/2024 WA/ / | STATE OF ODISHA MP | SURYA NARAYAN PATTANAIAK, A.G.A. | 7918/2024 |
| 214 | D-WA/46249/2024 WA/ / | STATE OF ODISHA MP | SURYA NARAYAN PATNAIK,A.G.A | 7919/2024 |
| 215 | D-WA/46249/2024 | STATE OF ODISHA | SURYA NARAYAN PATNAIK,A.G.A | |

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| | WA/ / | MP | | 7920/2024 |
| 216 | D-WA/46249/2024 | STATE OF ODISHA | SURYA NARAYAN PATNAIK,A.G.A | |
| | WA/ / | MP | | 7921/2024 |
| 217 | D-WA/46215/2024 | STATE OF ODISHA | SURYA NARAYAN PATTANAIAK, A.G.A. | |
| | WA/ / | MP | | 7922/2024 |
| 218 | D-WA/46217/2024 | STATE OF ODISHA | MALAYAKANTA BALABANTARAY, A.G.A. | |
| | WA/ / | MP | | 7923/2024 |
| 219 | D-WA/46217/2024 | STATE OF ODISHA | MALAYAKANTA BALABANTARAY, A.G.A. | |
| | WA/ / | MP | | 7924/2024 |
| 220 | D-WA/46217/2024 | STATE OF ODISHA | MALAYAKANTA BALABANTARAY, A.G.A. | |
| | WA/ / | MP | | 7925/2024 |
| 221 | D-WA/46411/2024 | OPSC SECRETARY | TARUN PATNAIK | |
| | WA/ / | MP | | 7926/2024 |
| 222 | D-WA/46411/2024 | OPSC SECRETARY | TARUN PATNAIK | |
| | WA/ / | MP | | 7927/2024 |
| 223 | D-WA/46220/2024 | STATE OF ODISHA | DEBASIS MOHAPATRA, A.S.C. | |
| | WA/ / | MP | | 7928/2024 |
| 224 | D-WA/46220/2024 | STATE OF ODISHA | DEBASIS MOHAPATRA, A.S.C. | |
| | WA/ / | MP | | 7929/2024 |
| 225 | D-WA/46220/2024 | STATE OF ODISHA | DEBASIS MOHAPATRA, A.S.C. | |
| | WA/ / | MP | | 7930/2024 |
| 226 | D-WA/46221/2024 | STATE OF ODISHA | DEBASIS MOHAPATRA, A.S.C. | |
| | WA/ / | MP | | 7931/2024 |
| 227 | D-WA/46221/2024 | STATE OF ODISHA | DEBASIS MOHAPATRA, A.S.C. | |
| | WA/ / | MP | | 7932/2024 |
| 228 | D-WA/46221/2024 | STATE OF ODISHA | DEBASIS MOHAPATRA, A.S.C. | |
| | WA/ / | MP | | 7933/2024 |
| 229 | D-WA/46222/2024 | STATE OF ODISHA | SANGRAM JENA, A.G.A. | |
| | WA/ / | MP | | 7934/2024 |
| 230 | D-WA/46222/2024 | STATE OF ODISHA | SANGRAM JENA, A.G.A. | |
| | WA/ / | MP | | 7935/2024 |
| 231 | D-WA/46222/2024 | STATE OF ODISHA | SANGRAM JENA, A.G.A. | |
| | WA/ / | MP | | 7936/2024 |
| 232 | D-WA/46223/2024 | STATE OF ODISHA | DEBASIS MOHAPATRA, A.S.C. | |
| | WA/ / | MP | | 7937/2024 |
| 233 | D-WA/46223/2024 | STATE OF ODISHA | DEBASIS MOHAPATRA, A.S.C. | |
| | WA/ / | MP | | 7938/2024 |
| 234 | D-WA/46223/2024 | STATE OF ODISHA | DEBASIS MOHAPATRA, A.S.C. | |
| | WA/ / | MP | | 7939/2024 |
| 235 | D-WA/46497/2024 | SARBESWAR SETHI | UMA CHARAN MISHRA | |
| | WA/ / | MP | | 7940/2024 |
| 236 | D-WA/46224/2024 | STATE OF ODISHA | SANGRAM JENA, A.G.A. | |
| | WA/ / | MP | | 7941/2024 |
| 237 | D-WA/46224/2024 | STATE OF ODISHA | SANGRAM JENA, A.G.A. | |
| | WA/ / | MP | | 7942/2024 |
| 238 | D-WA/46224/2024 | STATE OF ODISHA | SANGRAM JENA, A.G.A. | |
| | WA/ / | MP | | 7943/2024 |
| 239 | D-WA/46226/2024 | STATE OF ODISHA | DEBASIS MOHAPATRA, A.S.C. | |
| | WA/ / | MP | | 7944/2024 |
| 240 | D-WA/46226/2024 | STATE OF ODISHA | DEBASIS MOHAPATRA, A.S.C. | |
| | WA/ / | MP | | 7945/2024 |
| 241 | D-WA/46226/2024 | STATE OF ODISHA | DEBASIS MOHAPATRA, A.S.C. | |
| | WA/ / | MP | | 7946/2024 |
| 242 | D-WP(C)/46197/2024 | PRADEEP KUMAR BEHERA | AVIJIT PATNAIK | |
| | WP(C)/27046/2024 | MP | | 14625/2024 |
| 243 | D-WP(C)/46198/2024 | M/S SEASIDE UTILITIES PVT. LTD., BBSR | RAMESH CHANDRA JENA | |
| | WP(C)/ / | MP | | 14626/2024 |
| 244 | D-WP(C)/46208/2024 | MENAKA KALO | PRASANTA KUMAR DAS | |
| | WP(C)/27086/2024 | MP | | 14627/2024 |
| 245 | D-WP(C)/38897/2024 | CHANDAN PATRA | | |
| | WP(C)/23067/2024 | MP | | 14628/2024 |
| 246 | D-WP(C)/46216/2024 | M/S SEASIDE UTILITIES PVT. LTD., BBSR | RAMESH CHANDRA JENA | |
| | WP(C)/ / | MP | | 14629/2024 |

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| 247 | D-WP(C)/46225/2024 WP(C)/ / | SUSAMA MISHRA MP | DR.PURUSOTTAM CHULI | 14630/2024 |
| 248 | D-WP(C)/46241/2024 WP(C)/27061/2024 | ROYAL SECURITY SERVICES, SRIRAM VIHAR, BILDA, INDIA MP | SUSAMA MISHRA | 14631/2024 |
| 249 | D-WP(C)/46262/2024 WP(C)/ / | THE EXECUTIVE ENGINEER (ELECT.), TPWD, ASOMERUMBA ELECTRICAL DIVISION MP | PODEASOMERUMBA ELECTRICAL DIVISION | 14632/2024 |
| 250 | D-WP(C)/46201/2024 WP(C)/ / | M/S. MITAL INFRA PROJECTS MP | PRABODHA CHANDRA NAYAK | 14633/2024 |
| 251 | D-WP(C)/1630/2017 WP(C)/1630/2017 | DURYODHAN BEHERA MP | | 14634/2024 |
| 252 | D-WP(C)/39358/2023 WP(C)/39358/2023 | CHHABIRANI PRAMANIK MP | RAMA CHANDRA JENA | 14635/2024 |
| 253 | D-WP(C)/46275/2024 WP(C)/ / | SWARNALAXMI MAHAPATRA MP | BIRAJA PRASANNA DAS | 14636/2024 |
| 254 | D-WP(C)/16248/2017 WP(C)/16248/2017 | LAXMIDHAR NAYAK MP | M/S.UNMESH CHANDRA JENA | 14637/2024 |
| 255 | D-WP(C)/41639/2024 WP(C)/24607/2024 | RAGHUNATH NAYAK MP | UPENDRA KUMAR SAMAL | 14638/2024 |
| 256 | D-WP(C)/16234/2013 WP(C)/16234/2013 | RAMESH CH.BHOI MP | M/S.SUKANTA KU.DALAI | 14639/2024 |
| 257 | D-WP(C)/31613/2023 WP(C)/31613/2023 | SARITA PATRO MP | | 14640/2024 |
| 258 | D-WP(C)/45331/2024 WP(C)/26648/2024 | JAYANTI MAJHI MP | SATYA RANJAN PATI | 14641/2024 |
| 259 | D-WP(C)/46305/2024 WP(C)/ / | RANJULATA BEHERA MP | BIJAYA KUMAR BEHERA 1 | 14642/2024 |
| 260 | D-WP(C)/46307/2024 WP(C)/ / | SANTOSH KANUNGO MP | BIJAYA KUMAR BEHERA 1 | 14643/2024 |
| 261 | D-WP(C)/46306/2024 WP(C)/ / | SRINIBAS BARIK MP | BIJAYA KUMAR BEHERA 1 | 14644/2024 |
| 262 | D-WP(C)/46308/2024 WP(C)/ / | BABITA PRUSTY MP | BIJAYA KUMAR BEHERA 1 | 14645/2024 |
| 263 | D-WP(C)/46309/2024 WP(C)/ / | JADABANANDA MOHAPATRA MP | BIJAYA KUMAR BEHERA 1 | 14646/2024 |
| 264 | D-WP(C)/39570/2024 WP(C)/23019/2024 | APARNA NAYAK MP | SANTOSH KUMAR NANDA | 14647/2024 |
| 265 | D-WP(C)/46311/2024 WP(C)/ / | UMME SALMA MP | BIJAYA KUMAR BEHERA 1 | 14648/2024 |
| 266 | D-WP(C)/46310/2024 WP(C)/ / | AMRIT JENA MP | BIJAYA KUMAR BEHERA 1 | 14649/2024 |
| 267 | D-WP(C)/46312/2024 WP(C)/ / | M/S LAXMI NARAYAN MAN MOHAN LAL ARUN KUMAR PATRA MP | | 14650/2024 |
| 268 | D-WP(C)/46313/2024 WP(C)/ / | SMITA ACHARYA MP | BIJAYA KUMAR BEHERA 1 | 14651/2024 |
| 269 | D-WP(C)/46316/2024 WP(C)/ / | SUNENARANI BISWAL MP | MANORANJAN NAYAK | 14652/2024 |
| 270 | D-WP(C)/46315/2024 WP(C)/ / | DEBADUTTA MISHRA MP | BIJAYA KUMAR BEHERA 1 | 14653/2024 |
| 271 | D-WP(C)/46317/2024 WP(C)/ / | KALPANA SAMAL MP | BIJAYA KUMAR BEHERA 1 | 14654/2024 |
| 272 | D-WP(C)/46318/2024 WP(C)/ / | MINATI DAS MP | BIJAYA KUMAR BEHERA 1 | 14655/2024 |
| 273 | D-WP(C)/46320/2024 WP(C)/ / | SARAT CHANDRA LENKA MP | BIJAYA KUMAR BEHERA 1 | 14656/2024 |
| 274 | D-WP(C)/46323/2024 WP(C)/ / | NIHARIKA MOHANTY MP | BIJAYA KUMAR BEHERA 1 | 14657/2024 |
| 275 | D-WP(C)/46325/2024 WP(C)/ / | GOURI SAHU MP | PURNA CHANDRA DAS | 14658/2024 |
| 276 | D-WP(C)/46328/2024 WP(C)/ / | BADRINARAYAN ROUSTRAY MP | BIJAYA KUMAR BEHERA 1 | 14659/2024 |
| 277 | D-WP(C)/46329/2024 WP(C)/ / | SUABSH CHANDRA NANDA MP | PRAVASH CHANDRA MAHAPATRA | 14660/2024 |
| 278 | D-WP(C)/46333/2024 | HADIBANDHU PATRA | PURNA CHANDRA MISHRA | |

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| 279 | WP(C)/ / D-WP(C)/46334/2024 | MP DR.J.D.SHREE SHOUMYA | SUBHADUTTA ROURAY | 14661/2024 |
| 280 | WP(C)/ / D-WP(C)/46337/2024 | MP APURBA PRATI HAR | AGASTI KANUNGO | 14662/2024 |
| 281 | WP(C)/ / D-WP(C)/36133/2024 | MP GANESWAR SUBUDHI | KANANBALA ROY CHOUDHURY | 14663/2024 |
| 282 | WP(C)/20451/2024 D-WP(C)/33376/2024 | MP BINAYAK BISOI | KANANBALA ROY CHOUDHURY | 14664/2024 |
| 283 | WP(C)/18955/2024 D-WP(C)/46107/2024 | MP M/S.Y.ATRI BHOJAN PRIVATE LTD, BBSR | DEEPALI MAHAPATRA | 14665/2024 |
| 284 | WP(C)/ / D-WP(C)/40849/2024 | MP CHITRASEN PATRA | UMAKANTA MISHRA | 14666/2024 |
| 285 | WP(C)/24551/2024 D-WP(C)/35817/2024 | MP RATANA GIRI | UMAKANTA MISHRA | 14667/2024 |
| 286 | WP(C)/20868/2024 D-WP(C)/46342/2024 | MP JATINDRA BEHERA | DIPTI RANJAN BHOKTA | 14668/2024 |
| 287 | WP(C)/27074/2024 D-WP(C)/46343/2024 | MP BIJAYA BHUJABAL | MANAS KUMAR CHAND | 14669/2024 |
| 288 | WP(C)/ / D-WP(C)/46344/2024 | MP JAYANTI MAJHI | MANAS KUMAR CHAND | 14670/2024 |
| 289 | WP(C)/ / D-WP(C)/46345/2024 | MP DR.LOPAMUDRA BISHI | BHABANI SANKAR TRIPATHY (1) | 14671/2024 |
| 290 | WP(C)/ / D-WP(C)/46346/2024 | MP DURGA PRASAD SAMAL | BASUDEV PUJARI | 14672/2024 |
| 291 | WP(C)/ / D-WP(C)/46351/2024 | MP PANCHANANA SAHOO | HARIPAD MOHANTY | 14673/2024 |
| 292 | WP(C)/ / D-WP(C)/46353/2024 | MP AMAR SAHOO | HARIPAD MOHANTY | 14674/2024 |
| 293 | WP(C)/39601/2023 D-WP(C)/39601/2023 | MP AKSHAYAY KUMAR SAHOO | SAIBRATA RATH | 14675/2024 |
| 294 | WP(C)/ / D-WP(C)/46356/2024 | MP AMAR KUMAR BEHERA | DIGAMBARA MISHRA | 14676/2024 |
| 295 | WP(C)/ / D-WP(C)/46358/2024 | MP SWAYAM SADASIBA CONSTRUCTIONS PVT.LTD. | UMESH CHANDRAN MOHANTY | 14677/2024 |
| 296 | WP(C)/10598/2024 D-WP(C)/5790/2024 | MP M/S NANDA INFRA CONTRUCTION PVT.LTD. | KAMAL BEHARI PANDA | 14678/2024 |
| 297 | WP(C)/ / D-WP(C)/46361/2024 | MP LAXMINARAYAN SETHI | KULDEEP MOHANTY | 14679/2024 |
| 298 | WP(C)/ / D-WP(C)/46363/2024 | MP SHIVA CEMENT LIMITED, SUNDERGARH | JIBAN JYOTI PRADHAN | 14680/2024 |
| 299 | WP(C)/ / D-WP(C)/46369/2024 | MP ADITYA KUMAR PANDA | BAIDHAR SAHOO | 14681/2024 |
| 300 | WP(C)/ / D-WP(C)/46372/2024 | MP SANTOSH SAHOO | SUSANTA KUMAR LENKA | 14682/2024 |
| 301 | WP(C)/ / D-WP(C)/46374/2024 | MP KUNTALA PANDA | BIREN SANKAR TRIPATHY | 14683/2024 |
| 302 | WP(C)/ / D-WP(C)/46375/2024 | MP THE BALANGIR DISTRICT CENTRAL CO-OPERATIVE BANK LTD, | BOLANGIR | 14684/2024 |
| 303 | WP(C)/ / D-WP(C)/46377/2024 | MP M/S. KRISHNA TRADERS, CUTTACK | ITISHREE TRIPATHY | 14685/2024 |
| 304 | WP(C)/ / D-WP(C)/46382/2024 | MP M/S. KRISHNA TRADERS, CUTTACK | ITISHREE TRIPATHY | 14686/2024 |
| 305 | WP(C)/ / D-WP(C)/46379/2024 | MP PRAMOD KUMAR DASH | SURYAKANTA DASH | 14687/2024 |
| 306 | WP(C)/ / D-WP(C)/36737/2024 | MP ARCHITA NAYAK | DEEPALI MAHAPATRA | 14688/2024 |
| 307 | WP(C)/22474/2024 D-WP(C)/46250/2024 | MP AMBIKA DAS | MANOJ KUMAR NAYAK | 14689/2024 |
| 308 | WP(C)/ / D-WP(C)/46393/2024 | MP DR.SNIGDHA PRAVA MISHRA | ANJAN KUMAR BISWAL | 14690/2024 |
| 309 | WP(C)/ / D-WP(C)/46396/2024 | MP PRIYADARSINI SINGH | ANJAN KUMAR BISWAL | 14691/2024 |
| | WP(C)/ / | MP | | 14692/2024 |

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| 310 | D-WP(C)/46398/2024 WP(C)/ / | SANDEEP CHANDAK MP | Satya Smruti Mohanty | 14693/2024 |
| 311 | D-WP(C)/46404/2024 WP(C)/ / | PRABHAT KUMAR SINHA MP | TIGMANSHU PATNAIK | 14694/2024 |
| 312 | D-WP(C)/46406/2024 WP(C)/ / | NEELIMA VADDINA MP | ASHOK KUMAR BEHERA | 14695/2024 |
| 313 | D-WP(C)/28601/2024 WP(C)/16364/2024 | GUNANIDHI PRADHAN MP | BISWABIHARI MOHANTY | 14696/2024 |
| 314 | D-WP(C)/29057/2024 WP(C)/16541/2024 | DR. SUBHANGA KISHORE DAS MP | DURGESH NARAYAN RATH | 14697/2024 |
| 315 | D-WP(C)/46401/2024 WP(C)/ / | SRI SRI SATYABADI GOPINATH DEV, PURJEEVANJYOTI MOHANTY MP | | 14698/2024 |
| 316 | D-WP(C)/46409/2024 WP(C)/ / | IDISH CHANDRA BHUYAN MOHAPATRA MP | NIRANJAN LENKA | 14699/2024 |
| 317 | D-WP(C)/46417/2024 WP(C)/ / | DUBBA SHANKAR RAO MP | ASHOK KUMAR BEHERA | 14700/2024 |
| 318 | D-WP(C)/46423/2024 WP(C)/ / | POTHALA MANISHA MP | ASHOK KUMAR BEHERA | 14701/2024 |
| 319 | D-WP(C)/46424/2024 WP(C)/ / | SONI MULTI SPECIALITY HOSPITAL AND MP | INTERCITY HOME TRAVEL | 14702/2024 |
| 320 | D-WP(C)/41612/2024 WP(C)/26430/2024 | SIBASISH KUMAR JENA MP | SUBHADUTTA ROUTRAY | 14703/2024 |
| 321 | D-WP(C)/41612/2024 WP(C)/26430/2024 | SIBASISH KUMAR JENA MP | SUBHADUTTA ROUTRAY | 14704/2024 |
| 322 | D-WP(C)/41612/2024 WP(C)/26430/2024 | SIBASISH KUMAR JENA MP | SUBHADUTTA ROUTRAY | 14705/2024 |
| 323 | D-WP(C)/46428/2024 WP(C)/ / | RANI ALLADA MP | ASHOK KUMAR BEHERA | 14706/2024 |
| 324 | D-WP(C)/24589/2024 WP(C)/14502/2024 | ATANU KUMAR SAHOO MP | LALATENDU SAMANTARAY | 14707/2024 |
| 325 | D-WP(C)/44786/2024 WP(C)/26284/2024 | M/S. BASANT RICE INDUSTRIES PVT. LTD MP | HONANSHU SEKHAR MISHRA | 14708/2024 |
| 326 | D-WP(C)/44786/2024 WP(C)/26284/2024 | M/S. BASANT RICE INDUSTRIES PVT. LTD MP | HONANSHU SEKHAR MISHRA | 14709/2024 |
| 327 | D-WP(C)/46432/2024 WP(C)/ / | PERAMALA PRIYANKA MP | ASHOK KUMAR BEHERA | 14710/2024 |
| 328 | D-WP(C)/46435/2024 WP(C)/ / | DEVADI SUKANYA MP | ASHOK KUMAR BEHERA | 14711/2024 |
| 329 | D-WP(C)/22679/2023 WP(C)/22679/2023 | DEVVRANJAN DANG MP | AJAYA KUMAR PRADHAN | 14712/2024 |
| 330 | D-WP(C)/6476/2018 WP(C)/6476/2018 | BASANTI SAHOO MP | M/S.KISHORE KUMAR JENA | 14713/2024 |
| 331 | D-WP(C)/46436/2024 WP(C)/ / | BIMALA KUMARI MOHANTY MP | BHABANI SANKAR DAS | 14714/2024 |
| 332 | D-WP(C)/46438/2024 WP(C)/ / | BOBBILI HARIBABU MP | ASHOK KUMAR BEHERA | 14715/2024 |
| 333 | D-WP(C)/46446/2024 WP(C)/ / | CHINMAYA PRADHAN MP | KUNAL KUMAR SWAIN | 14716/2024 |
| 334 | D-WP(C)/46445/2024 WP(C)/ / | ASWINI KUMAR GIRI MP | PARSURAM PANDA | 14717/2024 |
| 335 | D-WP(C)/46444/2024 WP(C)/ / | KUNDINGI BHIMRAJU MP | ASHOK KUMAR BEHERA | 14718/2024 |
| 336 | D-WP(C)/46448/2024 WP(C)/ / | NABA @ LABA KUMAR GIRI MP | PARSURAM PANDA | 14719/2024 |
| 337 | D-WP(C)/46451/2024 WP(C)/ / | JHADU MANDAL MP | PARSURAM PANDA | 14720/2024 |
| 338 | D-WP(C)/12796/2016 WP(C)/12796/2016 | BARAPADA SCHOOL OF ENGINEERING AND MP | DESWANAIK, MR. R.K.RATH (SR. ADV.) | 14721/2024 |
| 339 | D-WP(C)/46453/2024 WP(C)/ / | SUKADEV MANDAL MP | PARSURAM PANDA | 14722/2024 |
| 340 | D-WP(C)/46452/2024 WP(C)/ / | SASADHAR JENA MP | PRAKASH CHANDRA DASH | 14723/2024 |
| 341 | D-WP(C)/46456/2024 | URJANI DEENABANDHU | ASHOK KUMAR BEHERA | |

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| | WP(C)/ / | MP | | 14724/2024 |
| 342 | D-WP(C)/46455/2024 | BAPI @ BISHNUPADA BARIK | PARSURAM PANDA | |
| | WP(C)/ / | MP | | 14725/2024 |
| 343 | D-WP(C)/46458/2024 | TELAGANA ROJA | ASHOK KUMAR BEHERA | |
| | WP(C)/ / | MP | | 14726/2024 |
| 344 | D-WP(C)/46459/2024 | KOMMANA MADHAVI LATHA | ASHOK KUMAR BEHERA | |
| | WP(C)/ / | MP | | 14727/2024 |
| 345 | D-WP(C)/41975/2024 | YASOBANT DAS | RAJJEET ROY | |
| | WP(C)/24889/2024 | MP | | 14728/2024 |
| 346 | D-WP(C)/46460/2024 | RAOSAN ALLI KHAN | PARSURAM PANDA | |
| | WP(C)/ / | MP | | 14729/2024 |
| 347 | D-WP(C)/14664/2022 | M/S HIRAKUD INDUSTRIAL WORKS LTD. | SAHASRANSU SOURAV | |
| | WP(C)/14664/2022 | MP | | 14730/2024 |
| 348 | D-WP(C)/46461/2024 | SUBHALAXMI NAYAK | KUNAL KUMAR SWAIN | |
| | WP(C)/ / | MP | | 14731/2024 |
| 349 | D-WP(C)/46463/2024 | PEDAPOLU BHARATHI | ASHOK KUMAR BEHERA | |
| | WP(C)/ / | MP | | 14732/2024 |
| 350 | D-WP(C)/46467/2024 | SUNNAPU VANI | ASHOK KUMAR BEHERA | |
| | WP(C)/ / | MP | | 14733/2024 |
| 351 | D-WP(C)/46469/2024 | KAPPA DIVYA | ASHOK KUMAR BEHERA | |
| | WP(C)/ / | MP | | 14734/2024 |
| 352 | D-WP(C)/46465/2024 | DILLIP DAS @ DILIP KUMAR DAS | PARSURAM PANDA | |
| | WP(C)/ / | MP | | 14735/2024 |
| 353 | D-WP(C)/46472/2024 | YENNI DHANALAKSHMI | ASHOK KUMAR BEHERA | |
| | WP(C)/ / | MP | | 14736/2024 |
| 354 | D-WP(C)/46471/2024 | KAMAL KRUSHNA DAS | PARSURAM PANDA | |
| | WP(C)/ / | MP | | 14737/2024 |
| 355 | D-WP(C)/46477/2024 | PRAKASH CHANDRA BISWAL | GYANESWAR SATPATHY | |
| | WP(C)/ / | MP | | 14738/2024 |
| 356 | D-WP(C)/46476/2024 | SAPAN KUMAR BHUYAN | PARSURAM PANDA | |
| | WP(C)/ / | MP | | 14739/2024 |
| 357 | D-WP(C)/46484/2024 | SUKUMAR PAL | PARSURAM PANDA | |
| | WP(C)/ / | MP | | 14740/2024 |
| 358 | D-WP(C)/46490/2024 | BIJAN RAY | TUKUNA KUMAR MISHRA | |
| | WP(C)/ / | MP | | 14741/2024 |
| 359 | D-WP(C)/46492/2024 | MANIKA MANDAL | PARSURAM PANDA | |
| | WP(C)/ / | MP | | 14742/2024 |
| 360 | D-WP(C)/46495/2024 | LALU BERA | PARSURAM PANDA | |
| | WP(C)/ / | MP | | 14743/2024 |
| 361 | D-WP(C)/46500/2024 | GOPABANDHU GIRI | PARSURAM PANDA | |
| | WP(C)/ / | MP | | 14744/2024 |
| 362 | D-WP(C)/46496/2024 | PRABHUDATTA DIBYAJYOTI SWAIN | MANOJ KUMAR PANDA | |
| | WP(C)/ / | MP | | 14745/2024 |
| 363 | D-WP(C)/46501/2024 | RAGHUNATH GIRI | PARSURAM PANDA | |
| | WP(C)/ / | MP | | 14746/2024 |
| 364 | D-WP(C)/46503/2024 | ARFAN ALLI KHAN | PARSURAM PANDA | |
| | WP(C)/ / | MP | | 14747/2024 |
| 365 | D-WP(C)/46511/2024 | SIBA NAHAK | MANOJ KUMAR MOHANTY | |
| | WP(C)/ / | MP | | 14748/2024 |
| 366 | D-WP(C)/46513/2024 | NIRANJAN MALIK | JULU KHANSAMA | |
| | WP(C)/ / | MP | | 14749/2024 |
| 367 | D-WP(C)/46515/2024 | SANGHAMITRA KAR | DURGA PRASANNA MISHRA | |
| | WP(C)/ / | MP | | 14750/2024 |
| 368 | D-WP(C)/46520/2024 | ANIRUDDHA KUMAR BARIK | DURGA PRASANNA MISHRA | |
| | WP(C)/ / | MP | | 14751/2024 |
| 369 | D-WP(C)/46521/2024 | PRADEEP KUMAR SAHU | ABHILASH MISHRA | |
| | WP(C)/ / | MP | | 14752/2024 |
| 370 | D-WP(C)/46304/2024 | TILOTTAMA MAHANTA | SESHADEV DASH | |
| | WP(C)/ / | MP | | 14753/2024 |
| 371 | D-WP(C)/46524/2024 | SAIBHUSAN ROUT | DURGA PRASANNA MISHRA | |
| | WP(C)/ / | MP | | 14754/2024 |
| 372 | D-WP(C)/46526/2024 | GARIBA BEHERA | BISWA CHANDAN MOHANTY | |
| | WP(C)/ / | MP | | 14755/2024 |

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| 373 | D-WP(C)/46529/2024 WP(C)/ / | T.SANJAY PRADHAN MP | PRAVASH CHANDRA JENA | 14756/2024 |
| 374 | D-WP(C)/46536/2024 WP(C)/ / | SAROJINI LAKRA MP | SANTOSH KUMAR SWAIN | 14757/2024 |
| 375 | D-WP(C)/46537/2024 WP(C)/ / | PADMA DASH MP | PABITRA KUMAR NAYAK | 14758/2024 |
| 376 | D-WP(C)/46541/2024 WP(C)/ / | SABA BHUMIJ MP | TUSAR KUMAR MISHRA | 14759/2024 |
| 377 | D-WP(C)/46543/2024 WP(C)/ / | GOBINDA CHANDRA SETHY MP | ASHOK KUMAR SARANGI | 14760/2024 |
| 378 | D-WP(C)/46544/2024 WP(C)/ / | KALPANA BHUTTA MP | DAYANIDHI MOHANTY | 14761/2024 |
| 379 | D-WP(C)/46546/2024 WP(C)/ / | ASIT KUMAR SAHU MP | SUSANTA KUMAR SAHU | 14762/2024 |
| 380 | D-WP(C)/46547/2024 WP(C)/ / | ANIL KUMAR EKKA MP | TUSAR KUMAR MISHRA | 14763/2024 |
| 381 | D-WP(C)/46547/2024 WP(C)/ / | ANIL KUMAR EKKA MP | TUSAR KUMAR MISHRA | 14764/2024 |
| 382 | D-WP(C)/46549/2024 WP(C)/ / | PRASANNA KUMAR SAHOO MP | KUNAL KUMAR SWAIN | 14765/2024 |
| 383 | D-WP(C)/46548/2024 WP(C)/ / | GAYATRI BEHERA MP | NIRANJAN LENKA | 14766/2024 |
| 384 | D-WP(C)/46553/2024 WP(C)/ / | PHARMACEUTICAL INSTITUTE OF INDIA MP | PARIPATI MISHRA HOUSE, CUTTACK | 14767/2024 |